

# ORISSA HIGH COURT

## FILING REPORT AS ON :15/11/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/000065/2021	ER. MANORANJAN KAR VS	RITA MOHANTY VS	// ()
2	BLAPL/0010190/2021	M/S. OFRISSA STATE DISASTER MITIGATION AUTHORITY @ ODISHA STTE DISASTER MANAGEMENT AUTHORITY GOPAL KHOSLA VS	SACHIDANANDA DASH VS	KORAPUT SADAR /77 /2019 () //
3	BLAPL/0010191/2021	STATE OF ODISHA AMBER BISWAKARMA VS	PAIKSHIT PANDA VS	NABARANGAPUR TOWN /117 /2021 () //
4	BLAPL/0010192/2021	STATE OF ODISHA MOTIRAM PARASETH@ TIPUN@ SMITH VS	MAHES DAS VS	MUDANPUR RAMPUR /92 /2021 () //
5	BLAPL/0010193/2021	STATE OF ODISHA SURYA NARAYAN BISWAL VS	DURLLABHA RANJAN MISHRA VS	ULLUNDA /148 /2021 () //
6	BLAPL/0010194/2021	STATE OF ODISHA SURYA NARAYAN BISWAL VS	DURLLABHA RANJAN MISHRA VS	ULLUNDA /151 /2021 () //
7	BLAPL/0010195/2021	STATE OF ODISHA KISHAN KUMAR KHORA VS	SACHIDANANDA DASH VS	KORAPUT TOWN /196 /2021 () //
8	BLAPL/0010196/2021	STATE OF ODISHA AKASH KUMAR CHOUDHURY VS	PRANAYA KUMAR DASH VS	//0 () //
9	BLAPL/0010197/2021	STATE OF ODISHA SANJAYA NAYAK VS	AKSHAYA KUMAR SAHOO VS	DARINGBADI /187 /2021 () //
10	BLAPL/0010198/2021	STATE OF ODISHA KARUNAKAR SWAIN @ NACHHIA SWAIN VS	BHABANI SHANKAR DASPARIDA VS	MARSHAGHAI /339 /2021 () //
11	BLAPL/0010199/2021	STATE OF ODISHA MUNNA @ SK. BABLU VS	BHABANI SHANKAR DASPARIDA VS	BHADRAK RURAL /200 /2021 () //

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12	BLAPL/0010200/2021	LULU@ ASHOK KUMAR SINGH@ ASHOK SINGH VS STATE OF ODISHA	ADITI HOTA VS	ANGUL SADAR PS /532 /2021 () //
13	BLAPL/0010201/2021	MANOJ KUMAR SAHOO VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	SIMULIA /217 /2021 () //
14	BLAPL/0010202/2021	LULU @ ASHOK KUMAR SINGH VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	ANGUL SADAR PS /552 /2021 () //
15	BLAPL/0010203/2021	KARTIK NAG VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /86 /2020 () //
16	BLAPL/0010204/2021	SIREN DIGAL VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	DARINGBADI /187 /2021 () //
17	BLAPL/0010205/2021	SURAJ PATRA VS STATE OF ODISHA	BHARAT JALLI VS	KABISURYANAGAR (KODALA) /229 /2021 () //
18	BLAPL/0010206/2021	SANSAR NAIK VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	KAMAKHYANAGAR /119 /2017 () //
19	BLAPL/0010207/2021	NIRMAL MALIK@ NIRMAL MALLIK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	MANGALPUR /457 /2021 () //
20	BLAPL/0010208/2021	RAHUL MAHANANDIA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	BOUDH /144 /2021 () //
21	BLAPL/0010209/2021	SULACHANA BEHERA VS STATE OF ODISHA	BISWARANJAN DALAI VS	TIRTOL /28 /2020 () //
22	BLAPL/0010210/2021	SURESH PRADHAN VS STATE OF ODISHA	BASANTA KUMAR DAS VS	ASKA /647 /2021 () //
23	BLAPL/0010211/2021	SK. SONU @ SK. ALLAUDDIN	SAPAN KUMAR LENKA	LAXMISAGAR P.S. /264 /2021

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0010212/2021	ARABINDA SAHOO	AMLAN SHAKTI PAUL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0010213/2021	CHITTA RANJAN KHAMARI@ BATTU	JYOTIRMAYA SAHOO	HINJILI (CHATRAPUR) /450 /2021
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0010214/2021	PRASANTA BHOI	PARTHA SARATHI DAS	KHURDA SADAR /142 /2021
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0010215/2021	SANTOSH KUMAR SAHOO	MANAS CHAND	KENDRAPARA SADAR /540 /2021
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0010216/2021	TIMOTHY KUMAR NAYAK	SHANTI PRAKASH MOHANTY	BALLIGUDA /184 /2019
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0010217/2021	PANDA@ JAYANARAYAN JENA	ANANTA NARAYAN PATTANAYAK	BADAMBADI /267 /2021
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0010218/2021	LITI @ SABIR KHAN	MANAS CHAND	DHANUPALI /167 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0010219/2021	NILAMBAR KANTA	J.N.PANDA	JAIPATNA /377 /2021
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0010220/2021	RAHUL KUMAR ROUT	JUGALA KISHORE PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0010221/2021	MANAS RANJAN KARNA	SATYA RANJAN MULIA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0010222/2021	TIKECHAN BHOI	SUSANTA KUMAR TRIPATHY	SAINTALA /126 /2021
		VS	VS	()

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35	BLAPL/0010223/2021	STATE OF ODISHA JAYASENA @ JAYSEN KHILLA @ KHLA VS	JUGALA KISHORE PANDA VS	// ORKEL /63 /2020 ()
36	BLAPL/0010224/2021	STATE OF ODISHA RAMA TADINGI VS	JAJATI KESHARI KHUNTIA VS	// NARAYANPATNA /61 /2021 ()
37	BLAPL/0010225/2021	STATE OF ODISHA SUKANTA NAIK VS	RITA SINGH VS	// BARAMBA /106 /2018 ()
38	BLAPL/0010226/2021	STATE OF ODISHA AKASH KUMAR SAHOO VS	NILAKANTHA DAS VS	// KHURDA P.S. /383 /2021 ()
39	BLAPL/0010227/2021	STATE OF ODISHA JUDHISTIR SUNA VS	PRASANTA KUMAR NAYAK VS	// DEOGAON /21 /2021 ()
40	BLAPL/0010228/2021	STATE OF ODISHA BINOD SINGH @ GABBAR VS	SATYA RANJAN MULIA VS	// BARGAON /40 /2021 ()
41	BLAPL/0010229/2021	STATE OF ODISHA BHAGABAN SAHU VS	B.DASH VS	// JHARPOKHARIA /201 /2021 ()
42	BLAPL/0010230/2021	STATE OF ODISHA KANAYA@ KANAI BISWAS VS	JUGALA KISHORE PANDA VS	// CHITRAKONDA /106 /2021 ()
43	BLAPL/0010231/2021	STATE OF ODISHA JITU@ JITENDRA PRADHAN VS	S.S.RAY 2 VS	// BADAGADA /92 /2021 ()
44	BLAPL/0010232/2021	STATE OF ODISHA LAXMAN YADAV@ YADAW VS	B.P.TRIPATHY VS	// / /0 ()
45	BLAPL/0010233/2021	STATE OF ODISHA BIDHAN CH. SAHOO VS STATE OF ODISHA	DUSHMANTA KUMAR BISWAL VS	// CUTTACK VIGILANCE /16 /2021 () //

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46	BLAPL/0010234/2021	MANGU KHEMUNDU VS STATE OF ODISHA	DIGAMBAR SETHI VS	BOIPARIGUDA /100 /2020 () //
47	BLAPL/0010235/2021	JHUNU DEI @ MOHAPATRA VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	DHENKANAL TOWN /474 /2021 () //
48	BLAPL/0010236/2021	CHEMA@ GOUTAM BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	OUPADA /9 /2018 () //
49	BLAPL/0010237/2021	SURESH HARA VS STATE OF ODISHA	SARAT KUMAR JENA VS	BHEDEN /221 /2017 () //
50	BLAPL/0010238/2021	DHUMA@ DILLIP KUMAR SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /277 /2021 () //
51	BLAPL/0010239/2021	PRASANNA KUMAR BEHERA VS STATE OF ODISHA(VIG.)	BISHNU PRASAD PRADHAN VS	KHURDA VIGILANCE /32 /2021 () //
52	BLAPL/0010240/2021	RAJA@ DEEPAK KUMAR JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /277 /2021 () //
53	BLAPL/0010241/2021	DINU @ PRAMOD KUMAR SETHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	Bamapada (Industrial Area) /159 /2019 () //
54	BLAPL/0010242/2021	HEMANTA KUMAR SAHOO VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	KHAMAR /45 /2020 () //
55	BLAPL/0010243/2021	KANHEI @ GAJENDRA DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	RUPSA /90 /2021 () //
56	BLAPL/0010244/2021	P.RAULA@ P.RAHUL VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	CHAMAKHANDI /120 /2021 () //
57	BLAPL/0010245/2021	RAJU BEHERA	SANJIT MISHRA	SEA BEACH /132 /2021

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		VS	VS	()
58	BLAPL/0010246/2021	STATE OF ODISHA BHASKAR DANDASENA	SATYA NARAYAN MISHRA (4)	// JUNAGARH /53 /2021
		VS	VS	()
59	BLAPL/0010247/2021	STATE OF ODISHA SIDA SOREN	ARIJEET MISHRA	// KHUNTA /56 /2018
		VS	VS	()
60	BLAPL/0010248/2021	STATE OF ODISHA SOUMITRI MAJHI	BHARATI DASH	// BHATILI /209 /2019
		VS	VS	()
61	BLAPL/0010249/2021	STATE OF ODISHA GHANA BENGERA	RITA SINGH	// TANGI /200 /2018
		VS	VS	()
62	BLAPL/0010250/2021	STATE OF ODISHA PINTU@ SUBHRAJIT PARIDA	PRADEEP KUMAR PARIDA	// PIPLI /13 /2020
		VS	VS	()
63	BLAPL/0010251/2021	STATE OF ODISHA MAHENDRA BEHERA	SANJIB KUMAR BHANJADEO	// PURUSHOTTAMPUR /417 /2021
		VS	VS	()
64	BLAPL/0010252/2021	STATE OF ODISHA BIBHUTI DIGAL	SANJIB KUMAR BHANJADEO	// PHIRINGIA /49 /2020
		VS	VS	()
65	BLAPL/0010253/2021	STATE OF ODISHA DANIEL KUMBHAR	SAROJ KUMAR PADHY	// BOLANGIR SADAR /45 /2015
		VS	VS	()
66	BLAPL/0010254/2021	STATE OF ODISHA BIRAJA MISTRI	TUKUNA KUMAR MISHRA	// UMERKOTE /315 /2021
		VS	VS	()
67	CMAPL/0000326/2021	STATE OF ODISHA CHINMAY KU.DORA	ADV.	// ()
		VS	VS	()
68	CMAPL/0000327/2021	SMITA MAJHI SANKAR LAL AGRAWAL	ADV.	// ()
		VS	VS	()

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69	CMAPL/0000328/2021	DOMAI HONTAL KUNJA BEHERA VS STATE OF ODISHA	ADV VS	// // ()
70	CMAPL/0000329/2021	PARTHABI SAHU VS STATE OF ODISHA	ADV. VS	// ()
71	CMAPL/0000330/2021	PRADEEP KUMAR SATAPATHY VS STATE OF ODISHA	ADV. VS	// ()
72	CMAPL/0000331/2021	K.DILLI RAO ACHARI VS CHIEF SECY.TO GOVT. OF ODISHA	ADV. VS	// ()
73	CMAPL/0000332/2021	SULEKHA ADHIKARI VS UNION OF INDIA	ADV. VS	// ()
74	CMP/0000648/2021	NIRUPAMA MOHAPATRA VS MALATI DAS	BIJAYA KUMAR BEHERA 1 VS	// ()
75	CMP/0000649/2021	MANORAMA BHOI VS SRI SRI LORD LINGARAJ MAHAPRABHU BIJE	SUDHANSU SEKHAR JENA VS	// ()
76	CMP/0000650/2021	BISWADEV RAY VS PREM KHEMANI	ANKITA MUKHERJI VS	// ()
77	CMP/0000651/2021	DEBO BADAM VS LOKNATH BADAM	GOPINATHA MISHRA VS	// CIVIL JUDGE (SD),KORAPUT(Koraput) CS/0000019/2012
78	CMP/0000652/2021	M/S UTKAL CO-OPERATIVE BANKING SOCIETY LTDDAYANANDA MOHAPATRA VS RABINDRA KUMAR NAYAK	VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha *) EC/0000013/1999
79	CMP/0000653/2021	RAMARANI BEHERA VS DILLIP KUMAR DALEI	PRABUDDHA KUMAR PATTANAIAK VS	// ()

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80	CMP/0000654/2021	HARIHAR MAHANTA VS BHAGABAT PRASAD SAHU	DWARIKA PRASAD MOHANTY VS	// 0 //
81	CMP/0000655/2021	DASARATHI @ DASARATHA MISHRA VS BASANTA KUMAR MISHRA	DEBARAJ MOHANTY VS	// 0 //
82	CMP/0000656/2021	SATYA SUNDAR MISHRA VS SAROJINI MOHAPATRA	SAMIR KUMAR MISHRA VS	// 0 //
83	CMP/0000657/2021	SABITA DURGA VS SOURENDRI NAIK	ABINASH ROUTRAY VS	// 0 //
84	CONTC/0006796/2021	P. TULASI DAS VS SATYABRATA SAHU,IAS	ADV. VS	// 0 //
85	CONTC/0006797/2021	BIREN KUMAR BEHERA VS ABHAY,IPS	MAHES DAS VS	// 0 //
86	CONTC/0006798/2021	ABINASH DASH VS SATYABRATA SAHU,IAS	ADV. VS	// 0 //
87	CONTC/0006799/2021	SAILABALA SAHANI VS DISTRICT EDU. OFFICER,KENDRAPARA	ADV. VS	// 0 //
88	CONTC/0006800/2021	BICHITRA SAHOO VS SANJAYA SINGH,IAS	ADV. VS	// 0 //
89	CONTC/0006801/2021	SUBASH CHANDRA MOHANTY VS SANJAYA SINGH,IAS	ADV. VS	// 0 //
90	CONTC/0006802/2021	SANJAY KUMAR DASH VS SANJAYA SINGH, IAS.	ADV VS	// 0 //
91	CONTC/0006803/2021	M/S. TULASEE CONSTRUCTION	ADV.	//



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		VS	VS	0
92	CONTC/0006804/2021	PRADIP KUMAR SAMAL,ENGNR. IN CHIEF M/S. TULASEE CONSTRUCTION	ADV	//
		VS	VS	0
93	CONTC/0006805/2021	PRADIP KUMAR SAMAL, ENGNR IN CHIEF, RURAL WORKS, DEPT. MANINI MALLICK	SURESH KUMAR PANDA	//
		VS	VS	0
94	CONTC/0006806/2021	PRATIK SINGH,IPS GEETANJALI MALLICK	SURESH KUMAR PANDA	//
		VS	VS	0
95	CONTC/0006807/2021	PRATIK SINGH, IPS. MAMALI MALLICK	SURESH KUMAR PANDA	//
		VS	VS	0
96	CONTC/0006808/2021	PRATIK SINGH,IPS BIJAYALAXMI MALLICK	SURESH KUMAR PANDA	//
		VS	VS	0
97	CONTC/0006809/2021	PRATIK SINGH, IPS. ARUN KUMAR PANDA	SURESH KUMAR PANDA	//
		VS	VS	0
98	CONTC/0006810/2021	PRATIK SINGH,IPS GOUTAM MALLICK	SURESH KUMAR PANDA	//
		VS	VS	0
99	CONTC/0006811/2021	PRATIK SINGH,IPS RITA MOHAPATRA	SURESH KUMAR PANDA	//
		VS	VS	0
100	CONTC/0006812/2021	PRATIK SINGH, IPS. MANASI MALLICK	SURESH KUMAR PANDA	//
		VS	VS	0
101	CONTC/0006813/2021	PRATIK SINGH,IPS RASMITA PANDA	SURESH KUMAR PANDA	//
		VS	VS	0
102	CONTC/0006814/2021	PRATIK SINGH, IPS. SANGEETA MALLICK	SURESH KUMAR PANDA	//
		VS	VS	0

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103	CONTC/0006815/2021	PRATIK SINGH,IPS PUSPALATA MALLICK VS	SURESH KUMAR PANDA VS	// // ()
104	CONTC/0006816/2021	PRATIK SINGH, IPS. BABITA MALLICK VS	SURESH KUMAR PANDA VS	// // ()
105	CONTC/0006817/2021	PRATIK SINGH,IPS SUSHAMA MALLICK VS	SURESH KUMAR PANDA VS	// // ()
106	CONTC/0006818/2021	PRATIK SINGH,IPS GOPINATH DASH VS	SURESH KUMAR PANDA VS	// // ()
107	CONTC/0006819/2021	PRATIK SINGH, IPS. GITANJALI MALLICK VS	SURESH KUMAR PANDA VS	// // ()
108	CONTC/0006820/2021	PRATIK SINGH,IPS JHILLI SAMAL VS	SURESH KUMAR PANDA VS	// // ()
109	CONTC/0006821/2021	PRATIK SINGH, IPS. AMULYA RANJAN DAS VS	SURESH KUMAR PANDA VS	// // ()
110	CONTC/0006822/2021	PRATIK SINGH, IPS. REENA SAHOO VS	SURESH KUMAR PANDA VS	// // ()
111	CONTC/0006823/2021	PRATIK SINGH,IPS JOGAMAAYA PANIGRAHI VS	SURESH KUMAR PANDA VS	// // ()
112	CONTC/0006824/2021	PRATIK SINGH, IPS BASANTI MALLICK VS	SURESH KUMAR PANDA VS	// // ()
113	CONTC/0006825/2021	PRATIK SINGH, IPS SIMANCHAL BEHERA VS BASUDEV NAYAK,BDO,KABISURYA NAGAR	ADV. VS	// // ()

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114	CONTC/0006826/2021	CHHAILA BEHERA VS	ADV VS	// 0
115	CONTC/0006827/2021	BASUDEV NAYAK, B.D.O, KABISURYA NAGAR, GANJAM. MALLI GOUDA	ADV. VS	// 0
116	CONTC/0006828/2021	BASUDEV NAYAK,BDO,KABISURYA NAGAR SANTOSH GOUDA	ADV. VS	// 0
117	CONTC/0006829/2021	BASUDEV NAYAK,BDO,KABISURYA NAGAR SANTOSH CHANDRA PATNAIK	ADV VS	// 0
118	CONTC/0006830/2021	SURENDRA KUMAR, IAS. SUJATA RATHA	DEBASIS ROUT VS	// 0
119	CONTC/0006831/2021	RANJAN CHOPRA, IAS. AMAR CHARAN SENAPATI	DEBASIS ROUT VS	// 0
120	CONTC/0006832/2021	SATYABRATA SAHU,IAS PRASANTA KUMAR BEHERA	DEBASIS ROUT VS	// 0
121	CONTC/0006833/2021	SATYABRATA SAHU, COMMNR CUN SECY, S AND ME DEPT. HARIHARA SAHOO	DEBASIS ROUT VS	// 0
122	CONTC/0006834/2021	SATYABRATA SAHU,COMMNR. CUM SECY.,S AND M.E DEPT. SRIDHAR NANDI	DEBASIS ROUT VS	// 0
123	CONTC/0006835/2021	SATYABRATA SAHU,COMMNR. CUM SECY, S AND M.E DEPT. BINOD KUMAR DASH	DEBASIS ROUT VS	// 0
124	CONTC/0006836/2021	SASWAT MISHRA,IAS TRILOCHAN MANIK	DEBASIS ROUT VS	// 0
125	CONTC/0006837/2021	SATYABRATA SAHU, COMMNR CUN SECY, S AND ME DEPT. SACHINDRA KUMAR MISHRA	DEBASIS ROUT VS	// 0

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		VS	VS	0
126	CONTC/0006838/2021	SATYABRATA SAHU,IAS BIJAYALAXMI BEHERA	DR. BINOD KU MISHRA	//
		VS	VS	0
127	CONTC/0006839/2021	SASWAT MISHRA, COMMNR CUM SECY, HE DEPT. PRAFULLA KUMAR SAHOO	ADV.	//
		VS	VS	0
128	CONTC/0006840/2021	SATYA NARAYAN SAHOO,DIRECTOR OF SECONDARY EDU. SUMANTA KUMAR PRADHAN	ADV.	//
		VS	VS	0
129	CONTC/0006841/2021	DR. S.N. MOHAPATRA,REGR.,JAGANNATH SANSKRIT VISWA VIDYALAYA,PURI CHAKRADHAR MALLICK	ADV.	//
		VS	VS	0
130	CONTC/0006842/2021	CHARLES NAYAK,TAHASILDAR,DARINGBADI K.NARAYAN MURTY	ADV	//
		VS	VS	0
131	CONTC/0006843/2021	SUSANTA KUMAR BARIIK, IAS AJAY KUMAR DAS	ADV.	//
		VS	VS	0
132	CONTC/0006844/2021	RANJANA CHOPRA, IAS SIBARAM MISHRA	ADV.	//
		VS	VS	0
133	CONTC/0006845/2021	MANSI NIMBHAL,IAS BINAYAK ACHARYA	BIJAYA KUMAR BEHERA I	//
		VS	VS	0
134	CONTC/0006846/2021	DEBABRATA ROUTRAY ANANTA KUMAR JENA	ADV	//
		VS	VS	0
135	CONTC/0006847/2021	COMMNR CUM SECY., S AND ME DEPT. KULAMANI JENA	ADV	//
		VS	VS	0
136	CONTC/0006848/2021	COMMNR CUM SECY., S AND ME DEPT DILLIP KUMAR MOHANTY	ADV.	//
		VS	VS	0

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137	CONTC/0006849/2021	COMMNR. CUM SECY.,S AND M.E DEPT. PRATIVA PATRA VS	ADV VS	// // 0
138	CONTC/0006850/2021	COMMNR CUM SECY., S AND ME DEPT SANJAY KUMAR DAS VS	ADV VS	// // 0
139	CONTC/0006851/2021	COMMNR CUM SECY., S AND ME DEPT BIJAY KETAN GOCHHAIT VS	ADV VS	// // 0
140	CONTC/0006852/2021	COMMNR CUM SECY., S AND ME DEPT. HARENDRA NATH PARIDA VS	ADV VS	// // 0
141	CONTC/0006853/2021	COMMNR CUM SECY., S AND ME DEPT. SANAT KUMAR MOHANTA VS	ADV. VS	// // 0
142	CONTC/0006854/2021	COMMNR. CUM SECY.,S AND M.E DEPT. SAPAN KUMAR DAS VS	ADV VS	// // 0
143	CONTC/0006855/2021	COMMNR CUM SECY., S AND ME DEPT. TARA FLY ASH BRICKS VS	ADV VS	// // 0
144	CONTC/0006856/2021	SAROJ KUMAR PANDA, TAHASILDAR, BALIANTA BBSR. SOUMYA RANJAN PRADHAN VS	ADV VS	// // 0
145	CONTC/0006857/2021	DR. PUMA TUDU, IAS. SURENDRA SAHOO VS	ADV VS	// // 0
146	CONTC/0006858/2021	PRAKASH CHANDRA SETHY, ARCS, PURI. JASASWINI MOHANTY VS	ADV. VS	// // 0
147	CONTC/0006859/2021	PRADIP KUMAR SAHOO,TAHASILDAR,BBSR NIRANJAN DAS VS	ADV. VS	// // 0
		POOMA TUDU,IAS		//

**ORISSA HIGH COURT**

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
148	CONTC/0006860/2021	RATIKANTA KHATUA VS RAOSHEB PUNJABRAO KOICHE,CHAIRMAN,SSB	ADV. VS	// 0 //
149	CONTC/0006861/2021	RANJIT SAMANTA VS BISHNU CHARAN SUTAR,DEO,BALASORE	ADV. VS	// 0 //
150	CONTC/0006862/2021	BAIKUNTHA NATH BARIK VS BISHNU CHARAN SUTAR,DEO,BALASORE	ADV. VS	// 0 //
151	CONTC/0006863/2021	ABINASH KUMAR PANDA VS BISHNU CHARAN SUTAR,DEO,BALASORE	ADV. VS	// 0 //
152	CONTC/0006864/2021	PRABASH CHANDRA MANNA VS BISHNU CHARAN SUTAR,DEO,BALASORE	ADV. VS	// 0 //
153	CONTC/0006865/2021	UDDHABA CHARAN MANDAL VS BISHNU CHARAN SUTAR,DEO,BALASORE	ADV. VS	// 0 //
154	CONTC/0006866/2021	MANMATH KUMAR MISHRA VS BISHNU CHARAN SUTAR,DEO,BALASORE	ADV. VS	// 0 //
155	CONTC/0006867/2021	KRUSHNA NAYAK VS VISHAL SINGH,COLLECTOR,MALKANGIRI	ADV. VS	// 0 //
156	CONTC/0006868/2021	RABINDRANATH GOCHHAYAT VS SATYABRATA SAHU,SECY.,MSME DEPT.	ADV. VS	// 0 //
157	CONTC/0006869/2021	SANGRAM KESHARI MOHANTY VS SATYABRATA SAHU,SECY.,MSME DEPT.	ADV. VS	// 0 //
158	CONTC/0006870/2021	SASHI SEKHAR BEHERA VS SATYABRATA SAHU,SECY.,MSME DEPT.	ADV. VS	// 0 //
159	CONTC/0006871/2021	HARIHAR MAJHI	JYOTSNARANI RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CONTC/0006872/2021	DEO RANJAN KUMAR SINGH,PRINCIPAL SECY.,PANCHAYATIRAJ AND D.W DEPT. NIRANJAN PANDA	BIBHUTI KESHARI BISWAL	//
		VS	VS	()
161	CONTC/0006873/2021	ANU GARG,IAS DIBAKAR BEHERA	ADV.	//
		VS	VS	()
162	CONTC/0006874/2021	PRADEEP KUMAR JENA,IAS RABINDRA KUMAR MOHAPATRA	ADV.	//
		VS	VS	()
163	CONTC/0006875/2021	SASWAT MISHRA,IAS GAJENDRA BEHERA	ADV.	//
		VS	VS	()
164	CONTC/0006876/2021	RITUPARNA MISHRA,TAHASILDAR,KUJANG SUDHIR KUMAR DASH	ADV.	//
		VS	VS	()
165	CONTC/0006877/2021	SASWAT MISHRA PRADEEP KUMAR ROUT	ADV.	//
		VS	VS	()
166	CONTC/0006878/2021	SANJEEB KUMAR SINGH, D.E.O., KENDRAPARA SUKANTA PANDA	ADV.	//
		VS	VS	()
167	CONTR/0000071/2021	SASWAT MISHRA, I.A.S. SUSANTA KUMAR DAS	ADV	//
		VS	VS	()
168	CONTR/0000072/2021	SIDHHARTH KATARIA, IPS. SAMARJIT MOHANTY	ADV	//
		VS	VS	()
169	CRLA/0000641/2021	TRILOCHAN SWAIN, S.P POLICE VIGILANCE. HIMANSHU SEKHAR SAMANTARAY	BIBHU PRASAD DAS	//
		VS	VS	()
170	CRLA/0000642/2021	STATE OF ODISHA(VIG.) NIRANJAN SAHU	PARTHA SARATHI NAYAK	//
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLA/0000643/2021	STATE OF ODISHA NIHAR @ BIREN SAHU VS	DEVASHIS PANDA VS	// GAISILET /148 /2021 ()
172	CRLA/0000644/2021	STATE OF ODISHA KISHOR KUMAR DHADA VS	SATYA RANJAN MULIA VS	// KENDRAPARA SADAR /480 /2021 ()
173	CRLA/0000645/2021	STATE OF ODISHA KAILASH KUMAR MISHRA VS	BIJAYA KUMAR RAGADA VS	// AINTHAPALI /223 /2009 ()
174	CRLA/0000646/2021	STATE OF ODISHA BACHHA@ SRIBACHHA ROUT VS	SACHIDANANDA PADHEE VS	// BHATILI /102 /2021 ()
175	CRLA/0000647/2021	STATE OF ODISHA SHIBA SINGH VS	PABITRA KUMAR NAYAK VS	// JHARPOKHARIA /232 /2020 ()
176	CRLMC/0002240/2021	STATE OF ODISHA SILU @ DURGA PRASAD PANDA VS	BIJAYANANDA DASH VS	// JAGATPUR /35 /2014 ()
177	CRLMC/0002241/2021	STATE OF ODISHA SUDHIR KISAN VS	JAGABANDHU SAHU VS	// LOISINGHA(BOLANGIR) /76 /2015 FTSC, BOLANGIR(Balangir)
178	CRLMC/0002242/2021	STATE OF ODISHA MRUTYUNJAYA NAYAK VS	NIRANJAN PANDA VS	Spl/0000015/2015 KOSAGUMUDA /160 /2021 ()
179	CRLMC/0002243/2021	STATE OF ODISHA SUBASHASIS MISHRA VS	DEBASIS PANIGARHI VS	// MAHILA P.S. BUXIBAZAR /115 /2017 ()
180	CRLMC/0002244/2021	STATE OF ODISHA PADMINI BEHERA VS	JUGALA KISHORE PANDA VS	// BERHAMPUR TOWN /47 /2010 ()
181	CRLMC/0002245/2021	STATE OF ODISHA SK. TAMIZUDDIN @ LALA VS	NALINI KANTA DASH VS	// / /0 ()
		STATE OF ODISHA		//



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLMC/0002246/2021	ANANDA CHANDRA BEHERA VS STATE OF ODISHA	RAMDAS ACHARY VS	DHENKANAL TOWN /331 /2018 () //
183	CRLMC/0002247/2021	GOPABANDHU ROUT @ GANESH VS STATE OF ODISHA	SANATAN DAS VS	DHAMNAGAR /271 /2021 () //
184	CRLMC/0002248/2021	SUKUMAR PATTNAIK VS STATE OF ODISHA	V. NARASINGH VS	KHURDA P.S. /237 /2021 () //
185	CRLMC/0002249/2021	SRIKRUSHNA KHATUA VS STATE OF ODISHA	MANAS CHAND VS	BAUNISUNI /31 /2021 () //
186	CRLMC/0002250/2021	RATIKANTA DAKUA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	BARIA /80 /2019 () //
187	CRLMC/0002251/2021	PRAFULLA KUMAR SETHY @ SETHI VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	BALASORE VIGILANCE /43 /2013 () //
188	CRLMC/0002252/2021	BISWA RANJAN TRIPATHY VS STATE OF ODISHA	P.K.RATH VS	CHANDRASEKHARPUR /455 /2021 () //
189	CRLMC/0002253/2021	RANJIT KUMAR PRADHAN VS STATE OF ODISHA	ANIRUDHA DAS VS	MURIBAHAL /147 /2021 () //
190	CRLMC/0002254/2021	SWAGATIKA SAHANI VS STATE OF ODISHA	ANIRUDHA DAS VS	HARICHANDANPUR /92 /2020 () //
191	CRLMC/0002255/2021	SANJAY DATTA SUNA VS STATE OF ODISHA	LALATENDU JENA VS	BISSAMCUTTACK /60 /2020 () //
192	CRLMC/0002256/2021	SISHIR MANGARAJ VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	BEGUNIA P.S. /143 /2018 () //
193	CRLMC/0002257/2021	SUNI PRASAD RATH	SAMIR KUMAR MISHRA	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		JULEE PANI		//
194	CRLMC/0002258/2021	JITENDRA MAJHI	RAGHUNATH DAS MOHAPATRA	TUMUDIBANDHA /82 /2018
		VS	VS	()
		STATE OF ODISHA		//
195	CRLMC/0002259/2021	SUBASH PRADHAN	NILAKANTHA DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
196	CRLMC/0002260/2021	BIRENDRA BHUE @ RANA	KOUSIK ANANDA GURU	TARBHA /130 /2014
		VS	VS	()
		STATE OF ODISHA		//
197	CRLMC/0002261/2021	JAYANARAYAN THAKUR	PABITRA KUMAR NAYAK	TANGARPALI /125 /2016
		VS	VS	()
		STATE OF ODISHA		//
198	CRLMC/0002262/2021	TUNA BEHERA	SANTOSH KUMAR MAHANTY	PURUSHOTTAMPUR /158 /2011
		VS	VS	()
		STATE OF ODISHA		//
199	CRLMC/0002263/2021	AKHUJI @ RABINDRA KUMAR JENA	SATYA NARAYAN MISHRA 4	/94 /2013
		VS	VS	()
		STATE OF ODISHA		//
200	CRLMC/0002264/2021	DHANESWAR NANDA	UNMESH CHANDRA JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
201	CRLMC/0002265/2021	ABHISHEK MISHRA	SUSHANTA KUMAR PRADHAN	/ /0
		VS	VS	()
		STATE OF ODISHA		//
202	CRLMC/0002266/2021	DHARMENDRA MRUDANGIA @ MRUDANGA	SIDHARTH PRASAD DAS	TRAFFIC PS (BERHAMPUR) /44 /2021
		VS	VS	()
		STATE OF ODISHA		//
203	CRLMC/0002267/2021	RAMA CHANDRA JENA	SAMBIT SAMAL	CUTTACK VIGILANCE /7 /2021
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
204	CRLMC/0002268/2021	LAXMAN KUMAR JENA	SAMBIT SAMAL	CUTTACK VIGILANCE /7 /2021
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	CRLMC/0002269/2021	STATE OF ODISHA(VIG.) DIGAMBAR NAIK VS	ANWAR HUSSEN VS	// BARAMBA /83 /2018 ()
206	CRLMP/0002045/2021	STATE OF ODISHA SURYATA SAHOO VS	GYANENDRA KUMAR TRIPATHY VS	// /0 ()
207	CRLMP/0002046/2021	STATE OF ODISHA LAXMIPRIYA SAHOO VS	GYANENDRA KUMAR TRIPATHY VS	// /0 ()
208	CRLMP/0002047/2021	STATE OF ODISHA SOUDAMINI PANDA VS	GYANENDRA KUMAR TRIPATHY VS	// /0 ()
209	CRLMP/0002048/2021	STATE OF ODISHA NISCHAL CHOUDHURY VS	MAHES DAS VS	// /0 ()
210	CRLMP/0002049/2021	STATE OF ODISHA MAMI SAHOO VS	BISWAJIT SAHOO VS	// /0 ()
211	CRLMP/0002050/2021	STATE OF ODISHA ANIL KUMAR DHAL VS	RAMAKANTA PANDA VS	// /0 ()
212	CRLMP/0002051/2021	STATE OF ODISHA ANUPAMA SETHI @ ANUPAMA SETHY @ SAHOO VS	TUSAR KUMAR MISHRA VS	// /0 ()
213	CRLMP/0002052/2021	RAJALAXMI BEHERA DHANESWAR PRAKASH NAIK VS	SARADA DASH VS	// /0 ()
214	CRLMP/0002053/2021	STATE OF ODISHA KANAN KUMAR BHOL VS	BYOMAKESH TRIPATHY VS	// /0 ()
215	CRLMP/0002054/2021	STATE OF ODISHA PRAKASH KUMAR KAR VS	BYOMAKESH TRIPATHY VS	// /0 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	CRLMP/0002055/2021	SABITRI PADHI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ / 0 () //
217	CRLMP/0002056/2021	SUCHANDRA MEHER VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	/ / 0 () //
218	CRLMP/0002057/2021	CHIRASMITA ROUT @ SWAIN VS PITAMBER SWAIN	SURYANARAYAN BISWAL VS	/ / 0 () //
219	CRLMP/0002058/2021	SATYAJIT HOTA VS STATE OF ODISHA	SAMBIT SAMAL VS	/ / 0 () //
220	CRLMP/0002059/2021	SUSAMA BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	/ / 0 () //
221	CRLMP/0002060/2021	SUNIL KHANDUAL VS STATE OF ODISHA	MIHIR SEKHAR SAHOO VS	/ / 0 () //
222	CRLMP/0002061/2021	MADAN SETHI @ MADAN MOHAN SETHI VS STATE OF ODISHA	NEPOLEON SAHANI VS	/ / 0 () //
223	CRLMP/0002062/2021	DHRUBA CHARAN DAS VS DEPUTY COMMISSIONER OF POLICE, CUTTACK	KALPATARU MISHRA VS	/ / 0 () //
224	CRLMP/0002063/2021	BHASKAR CHANDRA NAYAK VS STATE OF ODISHA	AMARESH CHANDRA SAHOO VS	/ / 0 () //
225	CRLMP/0002064/2021	ADWAITYA CHANDRA PALAI VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	/ / 0 () //
226	CRLREV/0000462/2021	MIR ABDUL MANAN @ MIR MANAN VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	SIMULIA /27 /1995 () //
227	CRLREV/0000463/2021	MIRJA JAN BAIG	SANGRAM MISHRA	/ / 0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
228	CRLREV/0000464/2021	THE SUB DM, JAJPUR MANGAL SING	SUBRATA PANDA	// MURUDA /42 /2009
		VS	VS	()
229	CRLREV/0000465/2021	STATE OF ODISHA SHYAM SUNDAR DAS	SATYA RANJAN MULIA	// //0
		VS	VS	()
230	CRLREV/0000466/2021	STATE OF ODISHA BRAHMANANDA MAJHI	RAJESH KUMAR MAHAPATRA	// ANGUL TOWN /1286 /2020
		VS	VS	()
231	CRLREV/0000467/2021	STATE OF ODISHA GITA RAHA	M.D.RIAZ	// MAHILA P.S. BUXIBAZAR /124 /2019
		VS	VS	()
232	FAO/0000270/2021	STATE OF ODISHA DIVISIONAL MANAGER M/S ORIENTAL INSURANCE CO. LTD	MOHAMMAD BEHARI DAS	// //
		VS	VS	()
233	FAO/0000271/2021	BIMBALI DEI KEDARANATH PANIGRAHI	SAMBIT DAS	// //
		VS	VS	()
234	FAO/0000272/2021	UNION OF INDIA API NAHAK	SAMBIT DAS	// //
		VS	VS	()
235	FAO/0000273/2021	UNION OF INDIA LAMBU BAG	SAMBIT DAS	// //
		VS	VS	()
236	FAO/0000274/2021	UNION OF INDIA USHA DEVI	SATYABAN SAHOO	// //
		VS	VS	()
237	FAO/0000275/2021	PRESIDING OFFICER,RAILWAY CLAIMS TRIBUNAL,,BBSR BENCH SATYABHAMA RAUL	SATYABAN SAHOO	// //
		VS	VS	()
238	FAO/0000276/2021	PRESIDING OFFICER, RAILWAY CLAIMS TRIBUNAL, BBSR BENCH. RATAN SAHOO	SATYABAN SAHOO	// //
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	FAO/0000277/2021	PRESIDING OFFICER,RAILWAY CLAIMS TRIBUNAL,BBSR BENCH BAPUJI SETHI VS	SATYABAN SAHOO VS	// // ()
240	FAO/0000278/2021	PRESIDING OFFICER, RAILWAY CLAIMS TRIBUNAL, BBSR BENCH. DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE COMPANY LTD. VS	SOMNATH ROY VS	// // ()
241	LAA/0000038/2021	MADAN SAHU @ SAHOO CHAKRA BHOI @ CHAKRADHAR BHOI VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
242	MACA/0000389/2021	SPECIAL LAND ACQUISITION OFFICER,LOWER INDRA IRRIGATION PROJECT,KHARIAR TAPOBAN ROUSTRAY VS	PRADEEP KUMAR MISHRA VS	// // ()
243	MACA/0000390/2021	PURNA CHANDRA ROUSTRAY LABANITOLA PATRA@ LABANILATA PATRA VS	PRADEEP KUMAR MISHRA VS	// // ()
244	RPFAM/0000086/2021	SARAT CHANDRA PATASHANI DAMBURUDHAR GADABA VS	NEELAKANTHA PANDA VS	// // ()
245	RSA/0000129/2021	BASANTI GADABA BHOKELA BEHERA VS	LAXMAN PRADHAN VS	// // ()
246	RSA/0000130/2021	DHARMENDRA MAHAKUD MAHAMEGHA BAHAN DASH VS	DWARIKA PRASAD MOHANTY VS	// // ()
247	RSA/0000131/2021	MEENAKSHI SATPATHY JAYAMAL BANCHHOR VS	JAGABANDHU SAHU VS	// // ()
248	RVWPET/0000229/2021	BHUMISUTA SAGARIA BANAJA BASINI PALATASINGH VS	SUSHANTA KUMAR JOSHI VS	// // ()
249	STREV/0000043/2021	STATE OF ODISHA JAY JAGANNATH STEELS AND POWER LTD. VS	SUBHASH CHNADRA AGARWAL VS	// // ()
		DY.COMMNR. OF SALES TAX, ROURKELA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	STREV/000044/2021	JAY JAGANNATH STEELS AND POWER LTD. VS DY. COMMISSIONER OF SALES TAX, ROURKELA	SUBHASH CHANDRA AGARWAL VS	// ()
251	TRP(C)/0000380/2021	SWARNA LAXMI SAHOO VS SRIKANTA SAHU	KAILASH CHANDRA KAR VS	// ()
252	TRP(C)/0000381/2021	A. SUTASMITA PATRA VS SAMIR RANJAN BEHURA	PRAVASH CHANDRA JENA VS	// ()
253	TRP(C)/0000382/2021	JYOTI KUMARI RATHA VS TUSHAR KANTA RATHA	BHARATI DASH VS	// ()
254	TRPCRL/0000087/2021	SUKANTI MAHANTA VS STATE OF ODISHA	NIRANJAN LENKA VS	HARICHANDANPUR /58 /2019 ()
255	WA/0000896/2021	STATE OF ODISHA VS KISHORE CHANDRA DAS	TARUN PATNAIK VS	// ()
256	WA/0000897/2021	STATE OF ODISHA VS BISHNU MOHAN SAMAL	TARUN PATNAIK VS	/0030707/2020 ()
257	WA/0000898/2021	STATE OF ODISHA VS BENUDHAR DASH	TARUN PATNAIK VS	/0015410/2021 ()
258	WA/0000899/2021	STATE OF ODISHA VS CHITTARANJAN PANDA	TARUN PATNAIK VS	/0021339/2019 ()
259	WA/0000900/2021	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA, BHUSANEWARI VS RAJANI BEHERA	SANJAY K. NANDAN DAS, A.S.C. VS	// ()
260	WP(C)/0035820/2021	SHIVA CEMENT LTD. VS THE ASSISTANT COMMNR OF INCOME TAX, SAMBALPUR.	LALITENDU MISHRA VS	// ()
261	WP(C)/0035821/2021	SHIVOM MINERALS LTD.	LALITENDU MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	WP(C)/0035822/2021	THE ASSISTANT COMMNR OF INCOME TAX, SAMBALPUR. PRAFULLA KUMAR ROUT	NIRANJAN SINGH I	//
		VS	VS	0
263	WP(C)/0035823/2021	STATE OF ODISHA JITENDRA KUMAR JENA	NIRANJAN SINGH (1)	//
		VS	VS	0
264	WP(C)/0035824/2021	STATE OF ODISHA ANIL KUMAR MAHANANDA	DURLLABHA RANJAN MISHRA	//
		VS	VS	0
265	WP(C)/0035825/2021	STATE OF ODISHA SANTOSH PATRA	SITANSU MOHAN SINGH	//
		VS	VS	0
266	WP(C)/0035826/2021	R.T.O., CHANDIKHOLE RAJESH KUMAR BISHI	DURLLABHA RANJAN MISHRA	//
		VS	VS	0
267	WP(C)/0035827/2021	STATE OF ODISHA KUNJALATA BEHERA	SITANSU MOHAN SINGH	//
		VS	VS	0
268	WP(C)/0035828/2021	R.T.O., CHANDIKHOLE PRADIPTA KUMAR BEHERA	SITANSU MOHAN SINGH	//
		VS	VS	0
269	WP(C)/0035829/2021	R.T.O., CHANDIKHOLE DILIP KUMAR SENDH	SITANSU MOHAN SINGH	//
		VS	VS	0
270	WP(C)/0035830/2021	R.T.O., CHANDIKHOLE PURNA CHANDRA BEHERA	SITANSU MOHAN SINGH	//
		VS	VS	0
271	WP(C)/0035831/2021	R.T.O., CHANDIKHOLE KUNJALATA BEHERA	SITANSU MOHAN SINGH	//
		VS	VS	0
272	WP(C)/0035832/2021	R.T.O., CHANDIKHOLE BISWANATH MOHAPATRA	BIDYADHAR MANASINGH	//
		VS	VS	0



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0035833/2021	STATE OF ODISHA MANGALSAI BHATRA VS	TRILOCHAN NANDA VS	// // ()
274	WP(C)/0035834/2021	STATE OF ODISHA RAMAKANTA BHAL VS	JAYAKRISHNA MOHAPATRA VS	// // ()
275	WP(C)/0035835/2021	STATE OF ODISHA BINAYAK SWAIN VS	SHIVSANKAR MOHANTY VS	// // ()
276	WP(C)/0035836/2021	STATE OF ODISHA RAKESH PRADHAN VS	LAXMAN PRADHAN VS	// // ()
277	WP(C)/0035837/2021	STATE OF ODISHA ORISSA PRIVATE ENGINEERING COLLEGE ASSOCIATION VS	SANJIV KANTA PADHI VS	// // ()
278	WP(C)/0035838/2021	STATE OF ODISHA SANJAYA KUMAR KAR VS	SAILABALA JENA VS	// // ()
279	WP(C)/0035839/2021	STATE OF ODISHA JAYADEV LENKA VS	KRISHNA CHANDRA SAHU VS	// // ()
280	WP(C)/0035840/2021	STATE OF ODISHA PRAKASH CHANDRA PAL VS	LALATENDU SAMAL VS	// // ()
281	WP(C)/0035841/2021	ADDL. CHIEF SECY. TO GOVT. OF ODISHA SMITA PARIDA VS	NIRMAL RANJAN ROUSTRAY VS	// // ()
282	WP(C)/0035842/2021	UNION OF INDIA M/S BHARAT SECURITY SERVICE VS	PARTYUSH RANJAN PATNAIK VS	// // ()
283	WP(C)/0035843/2021	ANGUL MUNICIPALITY RUDRA MOHAN NANDA VS	SACHIDANANDA SAHOO VS	// // ()
		AUTHORITY UNDER MINIMUM WAGES ACT,1948		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :15/11/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0035844/2021	MANORAMA MOHAPATRA VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
285	WP(C)/0035845/2021	GURUBARI MUNDA VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
286	WP(C)/0035846/2021	MANGALA PRASAD MOHAPATRA VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
287	WP(C)/0035847/2021	PRAHALLAD PAIKRAY VS STATE OF ODISHA	ARJUNA CHARAN BEHERA VS	// 0 //
288	WP(C)/0035848/2021	BHAGYALAXMI KANDI VS STATE OF ODISHA	ARJUNA CHARAN BEHERA VS	// 0 //
289	WP(C)/0035849/2021	MAA SANTOSHI MAHILA SWAYAM SAHAYEEKA GOSTHA VS COLLECTOR AND DM, PURI	MANANDA MOHAPATRA VS	// 0 //
290	WP(C)/0035850/2021	SAROJ KUMAR MALIK VS STATE OF ODISHA	MANOJ KUMAR MISHRA VS	// 0 //
291	WP(C)/0035851/2021	SAIYED AMINUL ISLAM VS COMMNR. CUM SECY. H AND FW DEPT.	SHAIK ABDUL NAYEEM VS	// 0 //
292	WP(C)/0035852/2021	SANJUKTA BHOI VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY 2 VS	// 0 //
293	WP(C)/0035853/2021	BANAMALI PANDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
294	WP(C)/0035854/2021	JOGESWAR MAJHI VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
295	WP(C)/0035855/2021	SANJAY PRATAP	SARADA PRASANNA SARANGI	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :15/11/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
		COLLECTOR, SUNDARGARH		//
296	WP(C)/0035856/2021	NIRAKAR BEHERA	DAYANANDA MOHAPATRA	//
		VS	VS	0
		ADDL. COMMNR.,CONSOLIDATION AND SETTLEMENT,BALASORE		//
297	WP(C)/0035857/2021	SANJAY PRATAP	SARADA PRASANNA SARANGI	//
		VS	VS	0
		COLLECTOR, SUNDARGARH		//
298	WP(C)/0035858/2021	UDHAB NAHAK	RASHMI KANTA ACHARYA	//
		VS	VS	0
		GM, ORISSA STATE AGRICULTURAL MARKETING BOARD		//
299	WP(C)/0035859/2021	SDO NO.II,TPWODL.,SAMBALPUR	PRASANTA KUMAR TRIPATHY	//
		VS	VS	0
		DIST. CONSUMER DISPUTE REDRESSAL COMMISSION,SAMBALPUR		//
300	WP(C)/0035860/2021	ARUN KUMAR SINGH	NALINI KANTA DASH	//
		VS	VS	0
		AO CUM CM, UNION BANK OF INDIA, ANGUL		//
301	WP(C)/0035861/2021	ALEKHA ROUT	BHAGABAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0035862/2021	BASANTA KUMAR ROUT	AJIT CHANDRA MOHAPATRA	//
		VS	VS	0
		COMMNR. OF CONSOLIDATION AND SETTLEMENT,ODISHA		//
303	WP(C)/0035863/2021	GYANA RANJAN JENA	SOUBHAGYA KUMAR DASH	//
		VS	VS	0
		UMAKANTA ROUT		//
304	WP(C)/0035864/2021	SWAGATIKA SAHANI	B.SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0035865/2021	SUNITA DATTA	B.SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0035866/2021	GAJENDRA DAS	SATYABRATA SENAPATI	//
		VS	VS	0

# ORISSA HIGH COURT

**FILING REPORT AS ON :15/11/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0035867/2021	STATE OF ODISHA SUBASINI DAS VS	B.SATAPATHY VS	// // ()
308	WP(C)/0035868/2021	STATE OF ODISHA SUJIT KUMAR MOHANTY VS	B.SATAPATHY VS	// // ()
309	WP(C)/0035869/2021	STATE OF ODISHA DEBASIS SENAPATI VS	B.SATAPATHY VS	// // ()
310	WP(C)/0035870/2021	STATE OF ODISHA PUNYATOYA CHAKRA VS	B.SATAPATHY VS	// // ()
311	WP(C)/0035871/2021	STATE OF ODISHA GOPAL KRUSHNA MOHANTY VS	B.SATAPATHY VS	// // ()
312	WP(C)/0035872/2021	STATE OF ODISHA SURESH CHANDRA PRADHAN VS	SHASHIBHUSAN BISWAL VS	// // ()
313	WP(C)/0035873/2021	COLLECTOR AND CHAIRPERSON-CUM-MANAGING TRUSTEE,DMF BOARD ARATATRAN JENA VS	B.SATAPATHY VS	// // ()
314	WP(C)/0035874/2021	STATE OF ODISHA SATYASAI MEDICAL COLLEGE,HOSPITAL AND RESEARCH CENTRE,BBSR VS	ANUPAMA MISHRA VS	// // ()
315	WP(C)/0035875/2021	UTKAL UNIVERSITY,BBSR ANUPAMA MISHRA VS	BHABANI SANKAR TRIPATHY 1 VS	// // ()
316	WP(C)/0035876/2021	COLLEGE OF ENGINEERING AND TECHNOLOGY,BBSR BHAGIRATHI BARIK VS	KARUNAKAR RATH VS	// // ()
317	WP(C)/0035877/2021	STATE OF ODISHA NASIRUDDIN KHAN VS	DEBENDRA NARAYAN PATTANAIAK VS	// // ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :15/11/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
318	WP(C)/0035878/2021	SANJIB KUMAR PARAMANIK VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY 1 VS	// 0 //
319	WP(C)/0035879/2021	HEMANTA KUMAR NAYAK VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// 0 //
320	WP(C)/0035880/2021	PRAFULLA SENAPATI VS THE COLLECTOR,JAJPUR	NILAMADHAB SAMAL VS	// 0 //
321	WP(C)/0035881/2021	BULU NAYAK VS STATE OF ODISHA	DR.SIMANCHALLA RANJIT VS	// 0 //
322	WP(C)/0035882/2021	ARPITA MOHANTY VS STATE OF ODISHA	SASMITA NAYAK VS	// 0 //
323	WP(C)/0035883/2021	LAXMI PRIYA SAHOO VS STATE OF ODISHA	MANAS PATI VS	// 0 //
324	WP(C)/0035884/2021	DIBYASINGH DALBEHERA VS STATE OF ODISHA	DILLIP KUMAR SAHU VS	// 0 //
325	WP(C)/0035885/2021	NIRANJAN PRADHAN VS STATE OF ODISHA	MANAS PATI VS	// 0 //
326	WP(C)/0035886/2021	KIRATI CHANDRA MUKHI VS STATE OF ODISHA	MANAS PATI VS	// 0 //
327	WP(C)/0035887/2021	SRIKANTA KUMAR SAHOO VS STATE OF ODISHA	MANAS PATI VS	// 0 //
328	WP(C)/0035888/2021	BISHNUPADA ROUT VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
329	WP(C)/0035889/2021	PRAVAKAR PANDA	MANAS PATI	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :15/11/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0035890/2021	PRADEEPTA KUMAR KUANAR	DEBASIS ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0035891/2021	BARUNESWAR KHATUA	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0035892/2021	KASHVI KEYA	SOMJEET DAS	//
		VS	VS	0
		GOVT.OF INDIA		//
333	WP(C)/0035893/2021	SANTOSH KUMAR MISHRA	JYOTIRMAY GUPTA	//
		VS	VS	0
		COLLECTOR, SUNDARGARH		//
334	WP(C)/0035894/2021	ASHOK KUMAR DASH	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0035895/2021	NURAMA PRADHAN	TRILOCHAN BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0035896/2021	PRAHALADA MAHARANA	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0035897/2021	SANKAR PANIGRAHI	DEBASIS ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0035898/2021	NAROTAM JENA	ARUN KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0035899/2021	BIJAY RAM DASH	RANJAN KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0035900/2021	LIPSA SHREE NATH	SAILESH NARAYAN BISWAL	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :15/11/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0035901/2021	COLLECTOR-CUM-CHAIRMAN,DMFF,ANGUL T.JAGARAO REDDY VS STATE OF ODISHA	NIRANJAN BISWAL VS	// // ()
342	WP(C)/0035902/2021	M/S SOLAR AIR PRODUCTS PVT. LTD. VS UCO BANK, WEST BENGAL	NALINI KANTA SAHOO VS	// ()
343	WP(C)/0035903/2021	DILLIP KUMAR PANDA VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// ()
344	WP(C)/0035904/2021	HARIHARA MISHRA VS STATE OF ODISHA	DEBASIS ROUT VS	// ()
345	WP(C)/0035905/2021	BARIK PATRA VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// ()
346	WP(C)/0035906/2021	SIBA PRASAD NAYAK VS STATE OF ODISHA	DEBASIS ROUT VS	// ()
347	WP(C)/0035907/2021	MUKUNDA CHARAN NAYAK VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// ()
348	WP(C)/0035908/2021	BHARAT CHANDRA SAHU VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// ()
349	WP(C)/0035909/2021	CHHABIBALA SENAPATI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// ()
350	WP(C)/0035910/2021	TANUJA MOHANTY VS COMMNR CUM SECY. FOREST AND ENVIRONMENT DEPT.	P.C.MISHRA VS	// ()
351	WP(C)/0035911/2021	SUJATA KUMARI MISHRA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// ()

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352	WP(C)/0035912/2021	PRAVAMAYEE DASH VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
353	WP(C)/0035913/2021	PRADEEP KUMAR BISHI VS STATE OF ODISHA	AVIJIT PATNAIK VS	// 0 //
354	WP(C)/0035914/2021	MANOJ KUMAR TRIPATHY VS STATE OF ODISHA	ASHOK PATTANAİK VS	// 0 //
355	WP(C)/0035915/2021	KANHU CHARAN ROU TRAY VS STATE OF ODISHA	SANJAY KUMAR MISHRA VS	// 0 //
356	WP(C)/0035916/2021	ASISH KUMAR PANIGRAHI VS DIRECTOR,RESEARCH AND QUALITY CONTROL,BURLA	DINESH KUMAR PANDA VS	// 0 //
357	WP(C)/0035917/2021	SARATA KUMAR NAIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
358	WP(C)/0035918/2021	BUDHIMANTA SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
359	WP(C)/0035919/2021	SUBASH CHANDRA SAHOO VS FIRODUS ALI	DEEPALI MAHAPATRA VS	// 0 //
360	WP(C)/0035920/2021	DAYANIDHI SWAIN VS COLLECTOR, JAJPUR	NIRANJAN LENKA VS	// 0 //
361	WP(C)/0035921/2021	DINESH KUMAR BEHERA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
362	WP(C)/0035922/2021	PRAVAKAR SARANGI VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
363	WP(C)/0035923/2021	SAMIR PRASAD DAS	PRASANNA KUMAR PARHI	//



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
364	WP(C)/0035924/2021	COLLECTOR CUM DM, BALASORE DIBAKAR MOHANTY	SAMEER KUMAR DAS	//
		VS	VS	0
365	WP(C)/0035925/2021	BOARD OF SECONDARY EDUCATION,ODISHA DR. ASUTOSH SAMANTARAY	SAMEER KUMAR DAS	//
		VS	VS	0
366	WP(C)/0035926/2021	STATE OF ODISHA JINDAL RESOURCES PVT. LTD.,SUNDARGARH	JAGAMOHAN PATTANAIK	//
		VS	VS	0
367	WP(C)/0035927/2021	THE PRINCIPAL CHIEF COMMNR. OF INCOME TAX,BBSR MANTYENA PADMAJA	PRADIPTA KUMAR MOHANTY	//
		VS	VS	0
368	WP(C)/0035928/2021	STATE OF ODISHA KALLOLA KRUSHNA DAS	RAMANATH ACHARYA	//
		VS	VS	0
369	WP(C)/0035929/2021	THE ZONAL MANAGER,BANK OF INDIA,BBSR SANKARSAN PATRA	JITENDRA KUMAR DIGAL	//
		VS	VS	0
370	WP(C)/0035930/2021	DEPT. OF SOCIAL SECURITY, ODISHA PRAVANJAN SENAPATI	SUVASHISH PATTANAIK	//
		VS	VS	0
371	WP(C)/0035931/2021	STATE OF ODISHA GANESH CHOUDHURY	JITENDRA KUMAR DIGAL	//
		VS	VS	0
372	WP(C)/0035932/2021	STATE OF ODISHA SABADHAN DEHURI	ASHOK KUMAR PANIGRAHI	//
		VS	VS	0
373	WP(C)/0035933/2021	STATE OF ODISHA KHEMESWAR AGASTI	SOUMYA MISHRA	//
		VS	VS	0
374	WP(C)/0035934/2021	STATE OF ODISHA SANKARSAN PANDA	ASHOK KUMAR PANIGRAHI	//
		VS	VS	0

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
375	WP(C)/0035935/2021	STATE OF ODISHA ASHIMA NAIK VS	JITENDRA KUMAR DIGAL VS	// // ()
376	WP(C)/0035936/2021	STATE OF ODISHA RASMI RANJAN PATRA VS	PRASANTA KUMAR NAYAK VS	// // ()
377	WP(C)/0035937/2021	STATE OF ODISHA PURNA CHANDRA MISHRA VS	AMITAV TRIPATHY VS	// // ()
378	WP(C)/0035938/2021	STATE OF ODISHA ZILLA ADIVASI KALYAN SANGHA VS	SATYA SHIVA DASH VS	// // ()
379	WP(C)/0035939/2021	STATE OF ODISHA DHRUTI RANJAN MOHANTY VS	ASIT KUMAR CHAUDHURY VS	// // ()
380	WP(C)/0035940/2021	COLLECTOR AND DM,KALAHANDI RAJU NAYAK VS	BIRAJA PRASANNA SATAPATHY VS	// // ()
381	WP(C)/0035941/2021	STATE OF ODISHA SULACHANA BAITHA VS	BIRAJA PRASANNA SATAPATHY VS	// // ()
382	WP(C)/0035942/2021	STATE OF ODISHA CHITTARANJAN PATTANAİK VS	AMIT KUMAR NATH VS	// // ()
383	WP(C)/0035943/2021	STATE OF ODISHA APARIMITA MANGARAJ VS	SIDHARTH PRASAD DAS VS	// // ()
384	WP(C)/0035944/2021	STATE OF ODISHA BHASKAR ROUT VS	PRASANTA KUMAR SATAPATHY VS	// // ()
385	WP(C)/0035945/2021	STATE OF ODISHA RAMESH PANDEY VS	SUBHENDU KUMAR NAYAK VS	// // ()
		THE ADDL.COMMNR.CONSolidATION AND SETTLEMENT, SAMBALPUR		//

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
386	WP(C)/0035946/2021	SITARAM MOHANTY VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
387	WP(C)/0035947/2021	BANABASI KINDO VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
388	WP(C)/0035948/2021	BISHNU BISOYI VS STATE OF ODISHA	AVIJIT PATNAIK VS	// 0 //
389	WP(C)/0035949/2021	AMITAVA ROUT VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
390	WP(C)/0035950/2021	DURJYODHAN JENA VS STATE OF ODISHA	AVIJIT PATNAIK VS	// 0 //
391	WP(C)/0035951/2021	DIBYAJOTI PRADHAN VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
392	WP(C)/0035952/2021	ARATI DALAI VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
393	WP(C)/0035953/2021	DUSHASAN MAHALIK VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
394	WP(C)/0035954/2021	SMRUTIREKHA PATTNAIK VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
395	WP(C)/0035955/2021	MANOJ KUMAR SWAIN VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
396	WP(C)/0035956/2021	ASHA SUCHITRA LAKRA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
397	WP(C)/0035957/2021	PRAMILA PATRO	SATYAJIT BEHERA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0035958/2021	SASMEETA BHOI	SURESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0035959/2021	SHAIKH NABI	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0035960/2021	SABITA MAHALI	SURESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0035961/2021	BANA BIHARI MALLICK	SURESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0035962/2021	JASODA RANI SAHOO	SURESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0035963/2021	DIBYA RANJAN NAYAK	SURESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0035964/2021	MD.SHAKEEL	KEDARNATH PARIDA	//
		VS	VS	0
		THE COLLECTOR AND DM, CTC		//
405	WP(C)/0035965/2021	SADANANDA MALLIK	SURESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0035966/2021	NIHAR RANJAN SETHI	SURESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0035967/2021	DHRUTI RANJAN MOHANTY	ALOK KUMAR PANDA	//
		VS	VS	0
		COLLECTOR AND DM, KALAHANDI		//
408	WP(C)/0035968/2021	SUPRITI BAG	SURESH KUMAR PANDA	//
		VS	VS	0

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409	WP(C)/0035969/2021	STATE OF ODISHA RAJANI KERKETA VS	SURESH KUMAR PANDA VS	// // 0
410	WP(C)/0035970/2021	STATE OF ODISHA PRASAN KUMAR SAHOO VS	BIJAYA KUMAR BEHERA VS	// // 0
411	WP(C)/0035971/2021	STATE OF ODISHA SUJATA ORAM VS	SURESH KUMAR PANDA VS	// // 0
412	WP(C)/0035972/2021	STATE OF ODISHA PRASANTA KUMAR TARAI VS	SURESH KUMAR PANDA VS	// // 0
413	WP(C)/0035973/2021	STATE OF ODISHA ANUPAMA BEHERA VS	SURESH KUMAR PANDA VS	// // 0
414	WP(C)/0035974/2021	STATE OF ODISHA BIKASH KUMAR NAYAK VS	SURESH KUMAR PANDA VS	// // 0
415	WP(C)/0035975/2021	STATE OF ODISHA RABINDRA KUMAR MOHANTY VS	DAYANIDHI MOHANTY VS	// // 0
416	WP(C)/0035976/2021	STATE BANK OF INDIA GOPINATH JENA VS	SURESH KUMAR PANDA VS	// // 0
417	WP(C)/0035977/2021	STATE OF ODISHA BIJAYA KUMAR BEHERA VS	SURESH KUMAR PANDA VS	// // 0
418	WP(C)/0035978/2021	STATE OF ODISHA BISWA RANJAN JENA VS	SURESH KUMAR PANDA VS	// // 0
419	WP(C)/0035979/2021	STATE OF ODISHA RUKMANI SINGH VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// // 0 //

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420	WP(C)/0035980/2021	SUSANTA KUMAR DIGAL VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
421	WP(C)/0035981/2021	GITA RANJAN SAHU VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
422	WP(C)/0035982/2021	BASANTA KUMAR EKKA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
423	WP(C)/0035983/2021	MAMATA NAIK VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
424	WP(C)/0035984/2021	SANTOSH KUMAR BISWAL VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
425	WP(C)/0035985/2021	NIHAR RANJAN SETHY VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
426	WP(C)/0035986/2021	BABULA NAYAK VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
427	WP(C)/0035987/2021	MANOJ KUMAR BEHERA I VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
428	WP(C)/0035988/2021	NRUSINGHA CHARAN SETHI VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
429	WP(C)/0035989/2021	JITENDRA KUMAR BEHERA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
430	WP(C)/0035990/2021	PRAMOD KUMAR DANG VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
431	WP(C)/0035991/2021	MAMTA SETHI	SURESH KUMAR PANDA	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :15/11/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0035992/2021	SARASWATI SWAIN	SURESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0035993/2021	LALITA BARLA	SURESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0035994/2021	KAMALA PRASAD ROUT	SURESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0035995/2021	SAIZAR ENTERPRISES PVT.LTD	NARESH CH.JENA	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0035996/2021	SUBHRAKANTI NAYAK	SURESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0035997/2021	PRAMOD KHOTAI	SUBRATA PANDA	//
		VS	VS	0
		R.T.O., PURI		//
438	WP(C)/0035998/2021	SAIZAR ENTERPRISES PVT.LTD	NARESH CH.JENA	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0035999/2021	NIRANJAN PANDI	SUBRATA PANDA	//
		VS	VS	0
		BM OF ORIENTAL BANK OF COMMERCE, PURI		//
440	WP(C)/0036000/2021	AJOY KUMAR PATI	SRIKAR KUMAR RATH	//
		VS	VS	0
		UNION OF INDIA		//
441	WP(C)/0036001/2021	M/S CARE SECURITY AND ALLIED SERVICES,BBSR	JATINDRA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0036002/2021	SHAIK ABDULLAH	KEDAR KUMAR DASH	//
		VS	VS	0

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**FILING REPORT AS ON :15/11/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		UNION OF INDIA		//
443	WP(C)/0036003/2021	E.E.(ELECTRICAL),TPCODL,ATHAGARH	SURESH CHANDRA DASH	//
		VS	VS	0
444	WP(C)/0036004/2021	M/S. S.N.OXYGEN,CUTTACK		//
		PABITRA MOHAN PATEL	TARANI KANTA BISWAL	//
		VS	VS	0
445	WP(C)/0036005/2021	STATE OF ODISHA		//
		M/S CARE SECURITY AND ALLIED SERVICES,BBSR	JATINDRA KUMAR MOHAPATRA	//
		VS	VS	0
446	WP(C)/0036006/2021	STATE OF ODISHA		//
		JAGABANDHU PADHI	DEEPALI MAHAPATRA	//
		VS	VS	0
447	WP(C)/0036007/2021	STATE OF ODISHA		//
		KALPATARU BISWAL	SRIKANTA MAHUNTA	//
		VS	VS	0
448	WP(C)/0036008/2021	STATE OF ODISHA		//
		BHUMIKA PATEL	JAGABANDHU SAHU	//
		VS	VS	0
449	WP(C)/0036009/2021	STATE OF ODISHA		//
		RABINDRA KUMAR JENA	SIDHESWAR MALLIK	//
		VS	VS	0
450	WP(C)/0036010/2021	STATE OF ODISHA		//
		BIRANCHI NARAYAN MOHANTY	BASUDEV PUJARI	//
		VS	VS	0
451	WP(C)/0036011/2021	UNION OF INDIA		//
		GAGAN BIHARI MOHANTY	SIDHESWAR MALLIK	//
		VS	VS	0
452	WP(C)/0036012/2021	STATE OF ODISHA		//
		SUKADEV BHUYAN	BASUDEV PUJARI	//
		VS	VS	0
453	WP(C)/0036013/2021	I.G. OF REGISTRATION,CUTTACK		//
		BHARAT KUMAR BAG @ BHARAT BAG	AMITABH PRADHAN	//
		VS	VS	0
		ADDL. DISTRICT MAGISTRATE, SAMBALPUR		//



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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
454	WP(C)/0036014/2021	NARAYAN MOHANTY VS DIRECTOR OF SECONDARY EDUCATION, ODISHA	T.PANIGRAHI VS T.K.J.SAMANTA	// 0 //
455	WP(C)/0036015/2021	BIJAYA KUMAR BEHERA VS STATE OF ODISHA	T.K.J.SAMANTA VS T.K.J.SAMANTA	// 0 //
456	WP(C)/0036016/2021	BIJAYA KUMAR BEHERA VS STATE OF ODISHA	T.K.J.SAMANTA VS T.K.J.SAMANTA	// 0 //
457	WP(C)/0036017/2021	GIRIDHARI SAHOO VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS SWAPNA KUMAR OJHA	// 0 //
458	WP(C)/0036018/2021	MANORANJAN MOHARANA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS SWAPNA KUMAR OJHA	// 0 //
459	WP(C)/0036019/2021	JAYDEB ADIK VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS SWAPNA KUMAR OJHA	// 0 //
460	WP(C)/0036020/2021	BABULA PRADHAN VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS SWAPNA KUMAR OJHA	// 0 //
461	WP(C)/0036021/2021	NABIN CHANDRA NAYAK VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS SWAPNA KUMAR OJHA	// 0 //
462	WP(C)/0036022/2021	NIRMALA KUMAR NATH VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS SWAPNA KUMAR OJHA	// 0 //
463	WP(C)/0036023/2021	HARIHARA DEHURY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS SWAPNA KUMAR OJHA	// 0 //
464	WP(C)/0036024/2021	HARI HARA RANA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS SWAPNA KUMAR OJHA	// 0 //
465	WP(C)/0036025/2021	ABHISEK ROY	SURESH KUMAR CHOUDHURY	//

## ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
466	WP(C)/0036026/2021	STATE OF ODISHA BHIMASEN NAYAK	SWAPNA KUMAR OJHA	//
		VS	VS	0
467	WP(C)/0036027/2021	STATE OF ODISHA ANIL KUMAR BHANJDEO	SWAPNA KUMAR OJHA	//
		VS	VS	0
468	WP(C)/0036028/2021	STATE OF ODISHA ARUN KUMAR ROY	SURESH KUMAR CHOUDHURY	//
		VS	VS	0
469	WP(C)/0036029/2021	STATE OF ODISHA PURNA CHANDRA RAY	SURESH KUMAR CHOUDHURY	//
		VS	VS	0
470	WP(C)/0036030/2021	STATE OF ODISHA SUBAL KUMAR JENA	RANJIT MOHANTY	//
		VS	VS	0
471	WP(C)/0036031/2021	ZONAL MANAGER,UNITED COMMERCIAL BANK,BALASORE PABANA KUMAR PATRA	GOPINATH MISHRA	//
		VS	VS	0
472	WP(C)/0036032/2021	STATE OF ODISHA JAGABANDHU PATRA	PRAMOD KUMAR MISHRA	//
		VS	VS	0
473	WP(C)/0036033/2021	STATE OF ODISHA ANATHA CHARAN DAS	GOPINATH MISHRA	//
		VS	VS	0
474	WP(C)/0036034/2021	STATE OF ODISHA RAJENDRA KUMAR SWAIN	PRITAM KUMAR MOHANTY	//
		VS	VS	0
475	WP(C)/0036035/2021	CM CUM AO, UCO BANK, BBSR LINGARAJ BISHI	PRATAP KUMAR BEHERA	//
		VS	VS	0
476	WP(C)/0036036/2021	STATE OF ODISHA RUDRA NARAYAN MAHAKUR	RAMAKANTA SARANGI	//
		VS	VS	0

**ORISSA HIGH COURT**

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
477	WP(C)/0036037/2021	STATE OF ODISHA PRAMITA PATI VS	RAMAKANTA SARANGI VS	// // ()
478	WP(C)/0036038/2021	STATE OF ODISHA IBRAHIM KHAN VS	SATYABRATA DASH VS	// // ()
479	WP(C)/0036039/2021	R.T.O., CHANDIKHOLE SADASHIBA JAL VS	PRATAP KUMAR BEHERA VS	// // ()
480	WP(C)/0036040/2021	STATE OF ODISHA PINGULA RANA VS	PRATAP KUMAR BEHERA VS	// // ()
481	WP(C)/0036041/2021	STATE OF ODISHA SUNANDA MISHRA VS	KUNAL KUMAR SWAIN VS	// // ()
482	WP(C)/0036042/2021	STATE OF ODISHA TIRTHARAJ MAJHI VS	PRATAP KUMAR BEHERA VS	// // ()
483	WP(C)/0036043/2021	STATE OF ODISHA GANGA MAJHI VS	PRATAP KUMAR BEHERA VS	// // ()
484	WP(C)/0036044/2021	STATE OF ODISHA AVAYA NAIK VS	KUNAL KUMAR SWAIN VS	// // ()
485	WP(C)/0036045/2021	STATE OF ODISHA BIJAYA KUMAR SAHU VS	KUNAL KUMAR SWAIN VS	// // ()
486	WP(C)/0036046/2021	STATE OF ODISHA SUSHANTA KUMAR JYOTISH VS	K.K.SWAIN VS	// // ()
487	WP(C)/0036047/2021	STATE OF ODISHA RABINARAYAN SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :15/11/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	WP(C)/0036048/2021	BIJAY KUMAR PRADHAN VS STATE OF ODISHA	K.K.SWAIN VS	// () //
489	WP(C)/0036049/2021	DAYANIDHI SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //
490	WP(C)/0036050/2021	HAL EMPLOYEES ASSOCIATION VS THE CHAIRMAN CUM MD HAL	R.R.MOHANTY VS	// () //
491	WP(C)/0036051/2021	M/S. PARADEEP PHOSPHATES LTD VS MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL	DURGA PRASAD NANDA VS	// () //
492	WPCRL/0000154/2021	PRAFULLA KUMAR SENAPATI VS STATE OF ODISHA	 VS	//0 () //
493	WPCRL/0000155/2021	AMBIKA ROUL VS STATE OF ODISHA	RANJIT MOHANTY VS	//0 () //
494	ABLAPL/0014970/2021	SURESH GUPTA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	BHADRAK RURAL /438 /2021 () //
495	ABLAPL/0014971/2021	KUNA SETHI VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	HARABHANGA /81 /2021 () //
496	ABLAPL/0014972/2021	SUJIT SWAIN VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	BOUDH /225 /2021 () //
497	ABLAPL/0014973/2021	KALIA@ DILLIP KUMAR DAS@ BHOI VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	JAGATSINGPUR /526 /2021 () //
498	ABLAPL/0014974/2021	JUDHISTIR NAIK VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	RAMPUR (SONEPUR) /124 /2021 () //
499	ABLAPL/0014975/2021	SAJANE BANCHHOR	AKSHAYA KUMAR SAHOO	KHARIAR /407 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
500	ABLAPL/0014976/2021	STATE OF ODISHA SUMANTA SAMANTARA	ADITI HOTA	// DELANGA /253 /2021
		VS	VS	()
501	ABLAPL/0014977/2021	STATE OF ODISHA SIMANTA KUMAR PATRA	PARTHA SARATHI NAYAK	// BINJHARPUR /565 /2021
		VS	VS	()
502	ABLAPL/0014978/2021	STATE OF ODISHA LITU KUANNAR	BIJAY KUMAR MOHANTY	// RAJKANIKA /171 /2021
		VS	VS	()
503	ABLAPL/0014979/2021	STATE OF ODISHA CHINMAY KUMAR SAHU	SUSANTA SEKHAR MOHAPATRA	// ANGUL SADAR PS /709 /2021
		VS	VS	()
504	ABLAPL/0014980/2021	STATE OF ODISHA KRUSHAN CHANDRA MISHRA	SOUBHAGYA KUMAR DASH	// ANANDAPUR /237 /2021
		VS	VS	()
505	ABLAPL/0014981/2021	STATE OF ODISHA BAPI@ BISWARANJAN PATRA	SOURA CH. MOHAPATRA	// SALIPUR /107 /2020
		VS	VS	()
506	ABLAPL/0014982/2021	STATE OF ODISHA DHIREN SAHU @ DHIREN KUMAR SAHU	SATYABRATA SENAPATI	// BAISINGA /319 /2021
		VS	VS	()
507	ABLAPL/0014983/2021	STATE OF ODISHA GOBINDA PAL	DEEPAK KUMAR SAHOO	// MARINE PST TALCHUA /111 /2021
		VS	VS	()
508	ABLAPL/0014984/2021	STATE OF ODISHA JYOTI SAHOO	ANKITA MUKHERJI	// Bamapada (Industrial Area) /171 /2021
		VS	VS	()
509	ABLAPL/0014985/2021	STATE OF ODISHA SIPU @ SIPUN KUMAR PRADHAN	N.K.LENKA	// FATEGARH /228 /2018
		VS	VS	()
510	ABLAPL/0014986/2021	STATE OF ODISHA RANJAN KUMAR MOHANTA	RAJENDRA NARAYAN ROUT	// MURUDA /231 /2021
		VS	VS	()

## ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	ABLAPL/0014987/2021	STATE OF ODISHA TARINI PRASAD NAYAK @ LULA NAYAK @ LUNA VS	RAJENDRA NARAYAN ROUT VS	// POLASARA PS /320 /2021 ()
512	ABLAPL/0014988/2021	STATE OF ODISHA PRAVEEN KUMAR SAMAL VS	B.S.PANIGRAHI VS	// KEONJHAR SADAR /449 /2021 ()
513	ABLAPL/0014989/2021	STATE OF ODISHA MIHIRA RANJAN SAHOO VS	BISWARANJAN DALAI VS	// PARADEEP /229 /2021 ()
514	ABLAPL/0014990/2021	STATE OF ODISHA NITYANANDA JENA VS	BISWARANJAN DALAI VS	// ERASAMA /257 /2021 ()
515	ABLAPL/0014991/2021	STATE OF ODISHA BANA @ KUNA BEHERA VS	CHITTA RANJAN SAHU VS	// BARAMBA /238 /2021 ()
516	ABLAPL/0014992/2021	STATE OF ODISHA MITHUN NAHAK VS	JYOTIRMAYA SAHOO VS	// SHERAGADA /243 /2021 ()
517	ABLAPL/0014993/2021	STATE OF ODISHA RAJ KUMAR KHANDELWAL VS	MONOMOY BASU VS	// Bamapada (Industrial Area) /178 /2021 ()
518	ABLAPL/0014994/2021	STATE OF ODISHA BISHNU PRADHAN VS	JYOTIRMAYA SAHOO VS	// DHARAKOT PS /162 /2021 ()
519	ABLAPL/0014995/2021	STATE OF ODISHA BHUBANESWAR KANTA VS	J.N.PANDA VS	// JAIPATNA /377 /2021 ()
520	ABLAPL/0014996/2021	STATE OF ODISHA RAM CHANDRA SWAIN VS	BALARAM NAYAK VS	// RAJKANIKA /367 /2021 ()
521	ABLAPL/0014997/2021	STATE OF ODISHA TRINATH GURU VS	J.N.PANDA VS	// KHANDAPARA /228 /2021 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	ABLAPL/0014998/2021	SURATI BEHERA VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	KANPUR /135 /2021 () //
523	ABLAPL/0014999/2021	ANU NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SHERAGADA /243 /2021 () //
524	ABLAPL/0015000/2021	JYOTI RANJAN BEHERA VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	KANPUR /135 /2021 () //
525	ABLAPL/0015001/2021	BIBEK KUMAR SWAIN VS STATE OF ODISHA	AMITAV TRIPATHY VS	PATKURA /219 /2020 () //
526	ABLAPL/0015002/2021	SURENDRA NATH NAYAK VS STATE OF ODISHA	USHARANI PADHI VS	RAJKANIKA /367 /2021 () //
527	ABLAPL/0015003/2021	NANDA KILLO VS STATE OF ODISHA	BASANTA KUMAR DAS VS	CHITRAKONDA /67 /2020 () //
528	ABLAPL/0015004/2021	SANTUNU KUMAR BEHERA @ SANTUNU BEHERA @ SANTUNU KUMAR BEHERA VS STATE OF ODISHA	<del>SANTUNU KUMAR BEHERA</del> VS	BERHAMPUR TOWN /234 /2021 () //
529	ABLAPL/0015005/2021	SANKARSAN PAIKARAY VS STATE OF ODISHA	MANAS CHAND VS	JANKIA P.S. /60 /2017 () //
530	ABLAPL/0015006/2021	AKASH KUMAR MISHRA VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	PHULBANI TOWN /183 /2021 () //
531	ABLAPL/0015007/2021	LILA @ CHITRAMANI PRAHARAJ VS STATE OF ODISHA	MANAS CHAND VS	KHURDA P.S. /325 /2020 () //
532	ABLAPL/0015008/2021	MAHANANDA MANDAL VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	KALIMELA /186 /2019 () //
533	ABLAPL/0015009/2021	PINTU PUTEI	SUSHANTA KU JOSHI	BANGOMUNDA /21 /2012

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
534	ABLAPL/0015010/2021	KANHU BHOI @ KANHU CHARAN BHOI	SUSHANTA KU JOSHI	KANTABANJI /296 /2019
		VS	VS	()
		STATE OF ODISHA		//
535	ABLAPL/0015011/2021	BISWAJEETA JENA	SATYABRATA MOHANTY	KUMBHARAPARA /406 /2021
		VS	VS	()
		STATE OF ODISHA		//
536	ABLAPL/0015012/2021	JAFAR KHAN	JAJATI KESHARI KHUNTIA	KHANTAPADA /299 /2021
		VS	VS	()
		STATE OF ODISHA		//
537	ABLAPL/0015013/2021	BISWAJIT JENA	MANORANJAN MISHRA	PATTAMUNDAI /618 /2021
		VS	VS	()
		STATE OF ODISHA		//
538	ABLAPL/0015014/2021	BARAJU NAIK	JUGALA KISHORE PANDA	DHENKANAL SADAR /238 /2021
		VS	VS	()
		STATE OF ODISHA		//
539	ABLAPL/0015015/2021	UPENDRA NAIK	SATYA SHIVA DASH	JARADA /246 /2021
		VS	VS	()
		STATE OF ODISHA		//
540	ABLAPL/0015016/2021	ASHOK @ CHITTARANJAN BISOI	ANIRUDHA DAS	BANARAPAL /232 /2021
		VS	VS	()
		STATE OF ODISHA		//
541	ABLAPL/0015017/2021	RABI KHUNTIA	DIPTI RANJAN BHOKTA	BAMBARI /150 /2021
		VS	VS	()
		STATE OF ODISHA		//
542	ABLAPL/0015018/2021	BIBHUTI BHUSAN BEHERA	AMITAV TRIPATHY	ASKA /655 /2021
		VS	VS	()
		STATE OF ODISHA		//
543	ABLAPL/0015019/2021	GIRIDHARI PANIGRAHI	ARIJEET MISHRA	PURUSHOTTAMPUR /540 /2021
		VS	VS	()
		STATE OF ODISHA		//
544	ABLAPL/0015020/2021	K.KUSHA PATRA	SARADA PRASAD DASH	BELLAGUNTHA /278 /2021
		VS	VS	()



## ORISSA HIGH COURT

**FILING REPORT AS ON :15/11/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	ABLAPL/0015021/2021	STATE OF ODISHA TINKU @ TIRANGA BHAGAT MANDOTHIA VS	ARIJEET MISHRA VS	// ANGUL TOWN /590 /2021 ()
546	ABLAPL/0015022/2021	STATE OF ODISHA GANESH PATRA VS	ARIJEET MISHRA VS	// JAJPUR ROAD /380 /2021 ()
547	ABLAPL/0015023/2021	STATE OF ODISHA NARAYAN KINDAL VS	BASANTA KUMAR DAS VS	// CHITRAKONDA /139 /2021 ()
548	ABLAPL/0015024/2021	STATE OF ODISHA MUKESH MAHARANA VS	RAMAKANTA PRADHAN VS	// BAISINGA /327 /2021 ()
549	ABLAPL/0015025/2021	STATE OF ODISHA SK. MOHAMMAD MUSTAFA HUSSAIN VS	SAMVIT MOHANTY VS	// TIRTOL /212 /2020 ()
550	ABLAPL/0015026/2021	STATE OF ODISHA KANDIA DEHURY VS	AMIT KUMAR NATH VS	// ANGUL SADAR PS /548 /2021 ()
551	ABLAPL/0015027/2021	STATE OF ODISHA SK. MANUWAR ALI VS	SAMVIT MOHANTY VS	// TIRTOL /212 /2020 ()
552	ABLAPL/0015028/2021	STATE OF ODISHA INDUBHUSAN TRIPATHY VS	SUBRATA PANDA VS	// / /0 ()
553	ABLAPL/0015029/2021	STATE OF ODISHA TRILOCHAN DAS VS	SAMVIT MOHANTY VS	// KUJANGA /325 /2021 ()
554	ABLAPL/0015030/2021	STATE OF ODISHA SK. RUPA@ LOPA@ SK.SALAMOT VS	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /14 /2021 ()
555	ABLAPL/0015031/2021	STATE OF ODISHA REBATI SAHU VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	// BARGARH SADAR /335 /2021 () //

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### FILING REPORT AS ON :15/11/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
556	ABLAPL/0015032/2021	JAYA SAHOO VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	PARJANG /445 /2021 () //
557	ABLAPL/0015033/2021	SARAT NAIK @ SORA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	RAYAGADA TOWN /208 /2021 () //
558	ABLAPL/0015034/2021	HARISH CHANDRA TARAI VS STATE OF ODISHA	PRAFULLA KU. BISWAL VS	AUL /198 /2019 () //
559	ABLAPL/0015035/2021	KAPIL PADHI VS STATE OF ODISHA	DEBA KUMAR RATH VS	AIRPORT /302 /2021 () //
560	ABLAPL/0015036/2021	SIBA MUDULI VS STATE OF ODISHA	SANJIT MISHRA VS	CHANDANPUR /352 /2021 () //
561	ABLAPL/0015037/2021	TRINATH DAS VS STATE OF ODISHA	SARAT KUMAR JENA VS	KHALLIKOTE /657 /2021 () //
562	ABLAPL/0015038/2021	KALIA@ DILLIP KUMAR PARIDA VS STATE OF ODISHA	JAYADEBA BEHERA VS	ITAMATI /36 /2009 () //
563	ABLAPL/0015039/2021	RANJEET KUMAR GOUDA @ BUDU GOUDA VS STATE OF ODISHA	SARAT KUMAR JENA VS	KODALA /461 /2020 () //
564	ABLAPL/0015040/2021	NARAYAN NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHANDAPARA /227 /2021 () //
565	ABLAPL/0015041/2021	ANIL BAGARTI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MANAMUNDA /171 /2020 () //
566	ABLAPL/0015042/2021	KAMINI NAYAK VS STATE OF ODISHA	GOPINATH MISHRA VS	BANKI /305 /2021 () //
567	ABLAPL/0015043/2021	RAMESH@ RAMESH CHANDRA SATPATHY	SANTOSH KUMAR MAHANTY	JAGANNATHA PRASAD /361 /2021

## ORISSA HIGH COURT

### FILING REPORT AS ON :15/11/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
568	ABLAPL/0015044/2021	SURATHA SETHI	PRAVASH CH. JENA	SINGLA /188 /2021
		VS	VS	()
		STATE OF ODISHA		//
569	ABLAPL/0015045/2021	PANCHU NAYAK	KURESH PRASAD DASH	KENDRAPARA /107 /2020
		VS	VS	()
		STATE OF ODISHA		//
570	ABLAPL/0015046/2021	KAMALA LOCHAN MAJHI	BASANTA KUMAR DAS	CHITRAKONDA /139 /2021
		VS	VS	()
		STATE OF ODISHA		//
571	ABLAPL/0015047/2021	JYOTIKANTA PARIDA @ BAPU	SOUMYA MISHRA	SPL.TASK FORCE /10 /2018
		VS	VS	()
		STATE OF ODISHA		//
572	ABLAPL/0015048/2021	SK FAROOK	ASHOK KU SARANGI	JAGATSINGPUR /603 /2021
		VS	VS	()
		STATE OF ODISHA		//
573	ABLAPL/0015049/2021	RABINDRA NAYAK	UNMESH CHANDRA JENA	MARINE KASIA /137 /2021
		VS	VS	()
		STATE OF ODISHA		//
574	ABLAPL/0015050/2021	RITISHNIGDHA PATTNAIK	MITHUN DAS	KEONJHAR SADAR /386 /2021
		VS	VS	()
		STATE OF ODISHA		//
575	ABLAPL/0015051/2021	KRUSHNA SETHI @ BAPI	RAMANI KANTA PATTANAİK	ODAGAON /168 /2019
		VS	VS	()
		STATE OF ODISHA		//
576	ABLAPL/0015052/2021	GAJENDRA PRASAD BISWAL	SATYAJIT MOHAPATRA	SORO /411 /2021
		VS	VS	()
		STATE OF ODISHA		//
577	ABLAPL/0015053/2021	UMESH CHANDRA KANHAR	PRAHALLADA SAHU	GOCHHAPADA /93 /2021
		VS	VS	()
		STATE OF ODISHA		//
578	ABLAPL/0015054/2021	SATYABAN BEHERA	DIPTI RANJAN BHOKTA	BAMBARİ /150 /2021
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :15/11/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
579	ABLAPL/0015055/2021	STATE OF ODISHA UMESH GUPTA VS	SATYAJIT MOHAPATRA (2) VS	// BHADRAK RURAL /438 /2021 ()
580	ABLAPL/0015056/2021	STATE OF ODISHA DEEPAK TAREI@ DIPAK VS	ACHYUTANANDA PATTANAIAK VS	// TANGI (KHURDA) /437 /2021 ()
581	ABLAPL/0015057/2021	STATE OF ODISHA GOBINDA DAS VS	KULDEEP MOHANTY VS	// REMUNA /119 /2019 ()
582	ABLAPL/0015058/2021	STATE OF ODISHA JASODA SAMAL VS	PABITRA KUMAR BEHERA VS	// MARINE PS AT JAMBO /137 /2021 ()
583	ABLAPL/0015059/2021	STATE OF ODISHA LAXMINARAYAN PANDA VS	RAMAKRISHNA NAIK VS	// MANCHESWAR P.S. /269 /2021 ()
584	ABLAPL/0015060/2021	STATE OF ODISHA SARBESWAR SAHOO VS	PABITRA KUMAR NAYAK VS	// PARJANG /445 /2021 ()
585	ABLAPL/0015061/2021	STATE OF ODISHA NIRANJAN BEHERA VS	JAYADEBA BEHERA VS	// SARANAKUL /121 /2021 ()
586	ABLAPL/0015062/2021	STATE OF ODISHA KHALI NAHAK VS	PRAVAT KUMAR NAYAK VS	// NUAGAON /140 /2021 ()
587	ABLAPL/0015063/2021	STATE OF ODISHA SHANKAR@ SANKAR GOUDA VS	BIJAY KUMAR BEHERA VS	// AIRPORT /255 /2021 ()
588	ABLAPL/0015064/2021	STATE OF ODISHA LOKANATH DHAL VS	J.N.PANDA VS	// KHURDA P.S. /452 /2021 ()
589	ABLAPL/0015065/2021	STATE OF ODISHA PARSU GOUDA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// DABUGAM /181 /2021 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
590	WPC(OA)/0000881/2018	SADHU CHARAN MALLICK VS STATE OF ODISHA	K.N.DAS VS	// 0 //
591	WPC(OA)/0001464/2018	BIJAYA KUMAR PANDA VS STATE OF ODISHA	M.K.SAHOO VS	// 0 //
592	WPC(OAC)/0000092/2010	SAYED LYAKAT ALLI VS STATE OF ORISSA	M/S SIDHESWAR MALLIK VS	// 0 //
593	WPC(OAC)/0000097/2010	SHRIBACHAN CHHATRIA VS STATE OF ORISSA	M/S B.K. MOHANTY VS	// 0 //
594	WPC(OAC)/0000100/2010	SANGRAM KESHARI DAS VS STATE OF ORISSA	M/S SIDHESWAR MALLIK VS	// 0 //
595	WPC(OAC)/0000122/2002	NIRMAL KUMAR PAL AND OTHERS VS STATE OF ODISHA	M/S JAYANTA DAS VS	// 0 //
596	WPC(OAC)/0000332/2010	TARUN KUMAR MOHANTY VS STATE OF ODISHA	M/S DEEPAK RANJAN SUNDARAY VS	// 0 //
597	WPC(OAC)/0000340/2010	PURUSOTTAM MOHARANA VS STATE OF ODISHA	M/S S.N SAHOO VS	// 0 //
598	WPC(OAC)/0000343/2010	NIRANJAN DAS VS STATE OF ODISHA	M/S A.SWAIN VS	// 0 //
599	WPC(OAC)/0000347/2010	PRADEEP KUMAR PATNAIK VS STATE OF ODISHA	M/S SIBA NARAYAN BISWAL VS	// 0 //
600	WPC(OAC)/0000352/2010	GANESHWAR OJHA VS STATE OF ODISHA	M/S S.C ROUSTRAY VS	// 0 //
601	WPC(OAC)/0000354/2010	SAMIR KUMAR PANDA	M/S G.P MOHANTY	//

# ORISSA HIGH COURT

**FILING REPORT AS ON :15/11/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
602	WPC(OAC)/0000359/2010	NIRMAL KUMAR PANDA	M/S A.K MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
603	WPC(OAC)/0000364/2010	JHUNUPRAVA SWAIN	M/S K.K SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
604	WPC(OAC)/0000366/2010	MANJULATA PANIGRAHI	M/S D.K PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
605	WPC(OAC)/0000374/2010	RABINDRA KUMAR SAMAL	M/S P.K NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
606	WPC(OAC)/0000380/2010	GAJENDRANATH SARAF	M/S M.R PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
607	WPC(OAC)/0000388/2010	TARUN KUMAR MOHANTY	M/S D.R SUNDARRAY	//
		VS	VS	0
		STATE OF ODISHA		//
608	WPC(OAC)/0000441/2010	MD. MUMTAZUDDIN AHAMED	SUBASH CHANDRA ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
609	WPC(OAC)/0000442/2010	SUBAS CHANDRA BARAL	SUBASH CHANDRA ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
610	WPC(OAC)/0000451/2010	NALINI KANTA SWAIN	S.N. SHARMA	//
		VS	VS	0
		STATE OF ODISHA		//
611	WPC(OAC)/0000452/2010	UPENDRA PANIGRAHI	BIMAL PRASANNA TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
612	WPC(OAC)/0000453/2010	PABITRA MOHANTA	SAROJANANDA MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
613	WPC(OAC)/0000454/2010	STATE OF ODISHA MOHAN KUMAR VS	B.S. TRIPATHY I VS	// // ()
614	WPC(OAC)/0000467/2010	STATE OF ODISHA SANJUKTA PANDA VS	JATINDRA MOHAN MOHANTY VS	// // ()
615	WPC(OAC)/0000468/2010	STATE OF ODISHA HAREKRISHNA DAS VS	SUNIL KUMAR PANDA VS	// // ()
616	WPC(OAC)/0000474/2010	STATE OF ODISHA PRAHALLAD CHARAN BISWAL VS	KAMAL BEHARI PANDA VS	// // ()
617	WPC(OAC)/0000475/2010	STATE OF ODISHA DILLIP KUMAR MOHANTY VS	KAMAL BEHARI PANDA VS	// // ()
618	WPC(OAC)/0000476/2010	STATE OF ODISHA HALIMUDDIN KHAN VS	KAMAL BEHARI PANDA VS	// // ()
619	WPC(OAC)/0000477/2010	STATE OF ODISHA GUPTESWAR BEHERA VS	KAMAL BEHARI PANDA VS	// // ()
620	WPC(OAC)/0000478/2010	STATE OF ODISHA RAMPRASAD MOHANTY VS	KAMAL BEHARI PANDA VS	// // ()
621	WPC(OAC)/0000479/2010	STATE OF ODISHA AJIT KUMAR MOHANTY VS	KAMAL BEHARI PANDA VS	// // ()
622	WPC(OAC)/0000480/2010	STATE OF ODISHA SURENDRA KUMAR DASH VS	KAMAL BEHARI PANDA VS	// // ()
623	WPC(OAC)/0000481/2010	STATE OF ODISHA SAROJ KUMAR RAY VS STATE OF ODISHA	KAMAL BEHARI PANDA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
624	WPC(OAC)/0000501/2010	SACHIDANANDA DAS VS STATE OF ODISHA	M. PRATAP VS	// 0 //
625	WPC(OAC)/0000744/2010	BIDESHI SAHU VS STATE OF ODISHA	M/S MANOJ KUMAR KHUNTIA VS	// 0 //
626	WPC(OAC)/0000751/2010	JAGANNATH MAHANTA VS STATE OF ODISHA	M/S BRAJA KISHORE KAR VS	// 0 //
627	WPC(OAC)/0000754/2010	RAMESH CHANDRA SUTAR VS STATE OF ODISHA	M/S KALI PRASANNA MISHRA VS	// 0 //
628	WPC(OAC)/0000768/2010	SATYANARAYAN MAJHI VS STATE OF ODISHA	M/S P.K. KHUNTIA VS	// 0 //
629	WPC(OAC)/0000770/2010	ARABINDA SAHOO VS STATE OF ODISHA	M/S P.K. KHUNTIA VS	// 0 //
630	WPC(OAC)/0000863/2019	BIJAY KUMAR SWAIN VS STATE OF ODISHA	H.S.DALAI VS	// 0 //
631	WPC(OAC)/0000865/2010	BIJAYA KUMAR NAYAK VS STATE OF ODISHA	M/S K.K.SWAIN VS	// 0 //
632	WPC(OAC)/0000868/2010	JAGANNATHA MISHRA VS STATE OF ODISHA	M/S DEBADUTTA ROUSTRAY VS	// 0 //
633	WPC(OAC)/0000871/2010	GHASIRAM PRADHAN VS STATE OF ODISHA	M/S BIMAL PRASANNA TRIPATHY VS	// 0 //
634	WPC(OAC)/0000872/2010	BIDYADHARA KHETI VS STATE OF ODISHA	M/SBIMAL PRASANNA TRIPATHY VS	// 0 //
635	WPC(OAC)/0000873/2010	BHAGABAT SAHOO	M/S BIMAL PRASANNA TRIPATHY	//



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
636	WPC(OAC)/0000874/2010	KESHABA DAS	M/SBIMAL PRASANNA TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
637	WPC(OAC)/0000883/2010	CHINTAMANI SAHOO	M/S BANSHIDHAR SATPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
638	WPC(OAC)/0000884/2010	PRITINANDA MOHANTY	M/S BANAMALI SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
639	WPC(OAC)/0000885/2010	SUSAMA RATH	M/S SANTOSH KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
640	WPC(OAC)/0000887/2010	HEMANT KUMAR SUBUDHI	M/S S.R PARIJA	//
		VS	VS	0
		STATE OF ODISHA		//
641	WPC(OAC)/0000894/2010	DAITARI SHUKLA	M/S K.K SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
642	WPC(OAC)/0000897/2010	PRATYUSH KUMAR KACHHAP	M/S BASUDEV MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
643	WPC(OAC)/0000900/2010	APURBA KUMAR ASHE	M/S J.K KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
644	WPC(OAC)/0000963/2010	RANJAN KUMAR PARIDA	M/S M.R. MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
645	WPC(OAC)/0001042/2015	GANESWAR NAYAK	BISWA BEHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
646	WPC(OAC)/0001222/2010	JYOTSHNA RANI MOHANTY	M/S D.ROUTRAY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
647	WPC(OAC)/0001283/2009	STATE OF ODISHA SUDHAKAR MALICK VS	U.K.NANDA VS	// // ()
648	WPC(OAC)/0001301/2009	STATE OF ODISHA SIMA TIRKEY VS	MANOJ KUMAR MOHANTY VS	// // ()
649	WPC(OAC)/0001305/2009	STATE OF ODISHA UMESH CHANDRA JENA VS	K.K.KAR VS	// // ()
650	WPC(OAC)/0001309/2009	STATE OF ODISHA JAGADISH ROUT VS	K.K.SWAIN VS	// // ()
651	WPC(OAC)/0001347/2009	STATE OF ODISHA NABAGHANA SETHI VS	K..SWAIN VS	// // ()
652	WPC(OAC)/0001352/2009	STATE OF ODISHA GAYACHAND GOUD VS	SUBASH CHANDRA PUSPALAKA VS	// // ()
653	WPC(OAC)/0001360/2009	STATE OF ODISHA MADHUSUDAN SAHOO VS	BASUDEV PUJARI VS	// // ()
654	WPC(OAC)/0001365/2009	STATE OF ODISHA DR.TARANGINI DAS VS	PAMI RATH VS	// // ()
655	WPC(OAC)/0001367/2009	STATE OF ODISHA SANTOSH KUMAR NANDA VS	SAMIR KUMAR MISHRA VS	// // ()
656	WPC(OAC)/0001380/2009	STATE OF ODISHA TRINATH PRADHAN VS	MANOJ KUMAR KHUNTIA VS	// // ()
657	WPC(OAC)/0001384/2009	SUPERINTENDING ENGINEER, R.W.S. AND S CIRCLE CHANDRAMANI BAGH VS	SUMANTA KUMAR NAYAK VS	// // ()
		STATE OF ODISHA		//

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
658	WPC(OAC)/0001433/2010	BAIDEHI MAHARANA VS STATE OF ODISHA	M/S HARA PRASAD RATH VS	// 0 //
659	WPC(OAC)/0001437/2010	GADADHAR MOHANTA VS STATE OF ODISHA	M/S DINESH KUMAR PANDA VS	// 0 //
660	WPC(OAC)/0001438/2010	BINAPANI GIRI VS STATE OF ODISHA	M/S DINESH KUMAR PANDA VS	// 0 //
661	WPC(OAC)/0001439/2010	GAYATRI MOHANTA VS STATE OF ODISHA	M/S DINESH KUMAR PANDA VS	// 0 //
662	WPC(OAC)/0001440/2010	GOBARDHAN GAGARAI VS STATE OF ODISHA	M/S DINESH KUMAR PANDA VS	// 0 //
663	WPC(OAC)/0001441/2010	KISHORE KUMAR PATRA VS STATE OF ODISHA	M/S DINESH KUMAR PANDA VS	// 0 //
664	WPC(OAC)/0001442/2010	KSHIRESWARI MOHANTA VS STATE OF ODISHA	M/S DINESH KUMAR PANDA VS	// 0 //
665	WPC(OAC)/0001443/2010	RASHMIREKHA NAIK VS STATE OF ODISHA	M/S DINESH KUMAR PANDA VS	// 0 //
666	WPC(OAC)/0001444/2010	SHYAM SUNDAR TUDU VS STATE OF ODISHA	M/S DINESH KUMAR PANDA VS	// 0 //
667	WPC(OAC)/0001445/2010	PRAMOD KUMAR MOHANTA VS STATE OF ODISHA	M/S DINESH KUMAR PANDA VS	// 0 //
668	WPC(OAC)/0001446/2010	SAMIR KUMAR MOHANTA VS STATE OF ODISHA	M/S DINESH KUMAR PANDA VS	// 0 //
669	WPC(OAC)/0001447/2010	SANAT KUMAR MOHANTA	M/S DINESH KUMAR PANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
670	WPC(OAC)/0001454/2010	BIPRA CHARAN BEHERA	M/S RANJIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
671	WPC(OAC)/0001456/2010	SANGHAMITRA NAYAK	M/S ASHOK KU. DAS	//
		VS	VS	0
		STATE OF ODISHA		//
672	WPC(OAC)/0001458/2010	RAGHUNATH SAHOO	M/S P. PRIYAMBADA	//
		VS	VS	0
		STATE OF ODISHA		//
673	WPC(OAC)/0001459/2010	RASMITA ROUT	M/S SANTOSH KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
674	WPC(OAC)/0001460/2010	SANATAN MOHANTA	M/S TUSAR KANTA MOHANTA	//
		VS	VS	0
		STATE OF ODISHA		//
675	WPC(OAC)/0001475/2010	BIJAYA MOHANRAJ HIAL	M/S BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
676	WPC(OAC)/0001479/2010	PANCHANAN ACHARYA	M/S LAXMAN PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
677	WPC(OAC)/0001483/2010	DASARATH PRADHAN	M/S B.P. CHHUALSINGH	//
		VS	VS	0
		STATE OF ODISHA		//
678	WPC(OAC)/0001486/2010	MADHABILATA PRADHAN	M/S D.N. MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
679	WPC(OAC)/0001659/2018	SHISIR KUMAR DAS	MANOJ KUMAR KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
680	WPC(OAC)/0001660/2018	SHISHIR KUMAR DAS	MANOJ KUMAR KHUNTIA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
681	WPC(OAC)/0002055/2010	D.G. AND I.G. OF POLICE SRIMATI BEHERA AND OTHERS VS THE DISTRICT AGRICULTURE OFFICER,PHULBANI	M/S SAROJANADA MISHRA VS	// // 0 //
682	WPC(OAC)/0002057/2010	NIRANJAN SAHOO AND OTHERS VS STATE OF ODISHA	M/S K.K SWAIN VS	// 0 //
683	WPC(OAC)/0002058/2010	DILLIP KUMAR SAHU VS STATE OF ODISHA	M/S PRAFULLA KUMAR RATH VS	// 0 //
684	WPC(OAC)/0002121/2009	DR.OMKAR MOHAPATRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
685	WPC(OAC)/0002121/2010	SANKARSAN BEHERA VS STATE OF ODISHA	M/S SIDHESWAR MALLIK VS	// 0 //
686	WPC(OAC)/0002144/2009	ANJAN KUMAR PATTANAİK VS STATE OF ODISHA	CHITTARANJAN SWAIN VS	// 0 //
687	WPC(OAC)/0002145/2009	PRAKASH CHANDRA MOHANTY VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
688	WPC(OAC)/0002163/2010	UMESH CHANDRA MISHRA VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
689	WPC(OAC)/0002166/2010	DR.BIMAL KUMAR PANDA VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
690	WPC(OAC)/0002169/2010	PRASANTA SAHOO VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
691	WPC(OAC)/0002170/2010	SITARAM MOHANTY VS STATE OF ODISHA	DHULIRAM PATTNAİK VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
692	WPC(OAC)/0002171/2010	PRASANTA KUMAR BISWAL VS STATE OF ODISHA	KALI PRASANNA MISHRA VS	// 0 //
693	WPC(OAC)/0002176/2010	BRAJA KISHORE ROUT VS STATE OF ODISHA	K.K. SWAIN VS	// 0 //
694	WPC(OAC)/0002185/2010	RAGHUNATH MISHRA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
695	WPC(OAC)/0002187/2010	NARAHARI JENA VS STATE OF ODISHA	N. K. SAHU VS	// 0 //
696	WPC(OAC)/0002194/2010	SUSTHIR KUMAR DAS VS STATE OF ODISHA	BIJAYA KUMAR ROUSTRAY VS	// 0 //
697	WPC(OAC)/0002196/2010	NETRANANDA NAIK VS STATE OF ODISHA	J.K. LENKA VS	// 0 //
698	WPC(OAC)/0002197/2010	BIRANCHI NARAYAN THAKUR VS STATE OF ODISHA	M.S. SAHOO VS	// 0 //
699	WPC(OAC)/0002199/2010	BINODINI PANDA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
700	WPC(OAC)/0002212/2010	DR. SANYASI CHARAN BISWAL VS STATE OF ODISHA	K.K. SWAIN VS	// 0 //
701	WPC(OAC)/0002227/2010	BANAMALI BEHERA VS STATE OF ODISHA	MOHENDRA DALAI VS	// 0 //
702	WPC(OAC)/0002235/2010	MADHUSUDAN RATH VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	// 0 //
703	WPC(OAC)/0002284/2015	PUSPITA PANDA	MANOJ KUMAR KHUNTIA	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :15/11/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
704	WPC(OAC)/0002415/2014	D.G. AND I.G OF POLICE MADHUSUDAN BARIK	J.K.LENKA	//
		VS	VS	0
705	WPC(OAC)/0002530/2010	STATE OF ODISHA DHANURJAYA JHANKAR	M/S M.K KHUNTIA	//
		VS	VS	0
706	WPC(OAC)/0002537/2010	STATE OF ODISHA ARTATRAN SAHOO	M/S S.C MOHANTY	//
		VS	VS	0
707	WPC(OAC)/0002542/2010	STATE OF ODISHA LIZA BEHERA	M/S D.K SAHOO(1)	//
		VS	VS	0
708	WPC(OAC)/0002548/2010	STATE OF ODISHA KARTIKA CHANDRA SINGH	M/S A.K JETHY	//
		VS	VS	0
709	WPC(OAC)/0002553/2010	STATE OF ODISHA UTTAM KUMAR SAHOO	M/S B.K KAR	//
		VS	VS	0
710	WPC(OAC)/0002556/2010	STATE OF ODISHA LAXMIKANTA PANDA	M/S D. MISHRA	//
		VS	VS	0
711	WPC(OAC)/0002557/2010	STATE OF ODISHA P.LAXMI	M/S D.MISHRA	//
		VS	VS	0
712	WPC(OAC)/0002558/2010	STATE OF ODISHA GANESH CHNADRA PATRA	M/S D.MISHRA	//
		VS	VS	0
713	WPC(OAC)/0002559/2010	STATE OF ODISHA B.JANAKI	M/S DIGAMBARA MISHRA	//
		VS	VS	0
714	WPC(OAC)/0002561/2010	STATE OF ODISHA PUTNI LARIA	M/S B.P SATAPATHY	//
		VS	VS	0

**ORISSA HIGH COURT**

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715	WPC(OAC)/0002565/2010	STATE OF ODISHA K.TIRUPATI RAO VS	M/S K.K SWAIN VS	// // 0
716	WPC(OAC)/0002576/2010	STATE OF ODISHA HRUSHIKESH BEHERA VS	M/S K.K SWAIN VS	// // 0
717	WPC(OAC)/0002577/2010	STATE OF ODISHA NISHIKANTA DANDAPAT VS	M/S SUSANT KUMAR DASH VS	// // 0
718	WPC(OAC)/0002586/2010	STATE OF ODISHA ABHIMANYU ROULO VS	M/S B.B DASH VS	// // 0
719	WPC(OAC)/0002601/2010	STATE OF ODISHA BRAJABANDHU BEHERA VS	M/S B.K PARIDA VS	// // 0
720	WPC(OAC)/0002616/2010	STATE OF ODISHA JYOTSHNARANI NAYAK VS	M/S B.K PATTNAIK VS	// // 0
721	WPC(OAC)/0002618/2010	STATE OF ODISHA KAILASH CHANDRA SETHI VS	M/S UMESH CH. MOHANTY VS	// // 0
722	WPC(OAC)/0002620/2010	STATE OF ODISHA GOLAP SAHOO VS	M/S SIDHARTHA SWAIN VS	// // 0
723	WPC(OAC)/0002660/2010	STATE OF ODISHA ANANTA CHARAN DAS VS	M/S S.PRUSTY VS	// // 0
724	WPC(OAC)/0002686/2010	STATE OF ODISHA NALINIKANTA DAS VS	M/S SANJIB MOHANTY VS	// // 0
725	WPC(OAC)/0002931/2010	STATE OF ODISHA DEBENDRANATH BHOI VS STATE OF ODISHA	M/S BANOJA KUMAR PATTNAIK VS	// // 0 //



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726	WPC(OAC)/0002932/2010	PRASANT KUMAR GOCHHAYAT VS STATE OF ODISHA	M/S BANOJA KUMAR PATTNAIK VS	// 0 //
727	WPC(OAC)/0002933/2010	BIJAYA KUMAR SENAPATI VS STATE OF ODISHA	M/S BANOJA KUMAR PATTNAIK VS	// 0 //
728	WPC(OAC)/0002936/2010	BIRANCHI KUMAR MAJHI VS STATE OF ODISHA	M/S MANOJ KUMAR KHUNTIA VS	// 0 //
729	WPC(OAC)/0002941/2010	NIRANJAN DIXIT VS STATE OF ODISHA	M/S DEBADUTTA ROURAYY VS	// 0 //
730	WPC(OAC)/0002944/2010	KEDARESWARA MISHRA VS STATE OF ODISHA	M/S SANJEEV UDGATA VS	// 0 //
731	WPC(OAC)/0002951/2010	SANTOSH KUMAR DAS VS STATE OF ODISHA	M/S MANORANJAN MISHRA VS	// 0 //
732	WPC(OAC)/0002958/2010	BIJAYA KUMAR DAS VS STATE OF ODISHA	M/S BANOJA KUMAR PATTNAIK VS	// 0 //
733	WPC(OAC)/0002959/2010	ABHAYA KUMAR BEHERA VS STATE OF ODISHA	M/S BANOJA KUMAR PATTNAIK VS	// 0 //
734	WPC(OAC)/0002974/2010	SURESH CHANDRA PATTNAIK VS STATE OF ODISHA	M/S HARA PRASAD RATH VS	// 0 //
735	WPC(OAC)/0002979/2010	JUGAL KISHORE SINGH MOHAPATRA VS STATE OF ODISHA	M/S BASUDEV PUJARI VS	// 0 //
736	WPC(OAC)/0002980/2010	NILAKANTHA MEHER VS STATE OF ODISHA	M/S SURYAKANTA DASH VS	// 0 //
737	WPC(OAC)/0002981/2010	SARADA PRASANNA RATH	M/S P.K. CHAND	//

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		VS	VS	0
		STATE OF ODISHA		//
738	WPC(OAC)/0002992/2010	PANDAV CHANDRA DAS	M/S SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
739	WPC(OAC)/0003000/2010	JASOBANTA BEHERA	M/S J.K MISHRA (2)	//
		VS	VS	0
		STATE OF ODISHA		//
740	WPC(OAC)/0003049/2010	SANTOSH KUMAR PRUSTY	M/S D.K. PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
741	WPC(OAC)/0003056/2010	SACHIDANANDA PADHY	M/S B.R SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
742	WPC(OAC)/0003060/2010	NIRANJAN MISHRA	M/S MILAN KANUNGO	//
		VS	VS	0
		STATE OF ODISHA		//
743	WPC(OAC)/0003061/2010	CHITRANGADA SAMANTARAY	M/S MILAN KANUNGO	//
		VS	VS	0
		STATE OF ODISHA		//
744	WPC(OAC)/0003062/2010	SUDAN SETH	M/S MILAN KANUNGO	//
		VS	VS	0
		STATE OF ODISHA		//
745	WPC(OAC)/0003063/2010	TUSH KUMAR CHANDRAKAR	M/S MILLAN KANUNGO	//
		VS	VS	0
		STATE OF ODISHA		//
746	WPC(OAC)/0003064/2010	SUSANTA KUMAR DAS	M/S MANORANJAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
747	WPC(OAC)/0003065/2010	RADHAKANTA PATRA	M/S MANORANJAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
748	WPC(OAC)/0003066/2010	BIJAY KUMAR SAMAL	M/S MANORANJAN MISHRA	//
		VS	VS	0

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749	WPC(OAC)/0003067/2010	STATE OF ODISHA SATJAN KUMAR PANDA VS	M/S SANJIB MOHANTY VS	// // ()
750	WPC(OAC)/0003069/2010	STATE OF ODISHA GANGADHAR SAHOO VS	M/S KOUSIK ANAND GURU VS	// // ()
751	WPC(OAC)/0003070/2010	STATE OF ODISHA K. KAMESWAR RAO VS	M/S KOUSIK ANAND GURU VS	// // ()
752	WPC(OAC)/0003074/2010	STATE OF ODISHA GORANGA CHARAN MAJHI VS	M/S MANOJ KUMAR KHUNTIA VS	// // ()
753	WPC(OAC)/0003078/2010	STATE OF ODISHA JAYANTA KUMAR PRADHAN VS	M/S MANOJ KUMAR KHUNTIA VS	// // ()
754	WPC(OAC)/0003086/2010	STATE OF ODISHA BASANTI ROUT VS	M/S GHANASHYAM NAMTOR VS	// // ()
755	WPC(OAC)/0003094/2010	STATE OF ODISHA SANKHA CHNDRA TUDU VS	M/S KALI PRASAD MISHRA VS	// // ()
756	WPC(OAC)/0003099/2010	STATE OF ODISHA NALINIKANTA SAHOO VS	KALI PRASANNA MISHRA VS	// // ()
757	WPC(OAC)/0003126/2010	STATE OF ODISHA GADADHAR PARIDA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
758	WPC(OAC)/0003129/2010	STATE OF ODISHA PURUSOTTAM PANI VS	DHULIRAM PATTANAYAK VS	// // ()
759	WPC(OAC)/0003132/2010	STATE OF ODISHA NARESH KUMAR ROUT VS STATE OF ODISHA	SARBESWAR PRUSTY VS	// // () //

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760	WPC(OAC)/0003146/2010	HRUSHIKESH SETHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
761	WPC(OAC)/0003269/2009	SURENDRANATH NANDA VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
762	WPC(OAC)/0003281/2009	KSHETRABASI NAYAK VS STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //
763	WPC(OAC)/0003295/2010	BISHNU CHARAN SWAIN VS STATE OF ORISSA	M/S BISWABIHARI MOHANTY VS	// 0 //
764	WPC(OAC)/0003298/2010	DAMPA SINGH VS STATE OF ORISSA	M/S DINESH KUMAR PANDA VS	// 0 //
765	WPC(OAC)/0003301/2010	SIBA DAS VS STATE OF ORISSA	M/S R.C JENA VS	// 0 //
766	WPC(OAC)/0003304/2010	ASHWINI KUMAR MOHANTY VS STATE OF ORISSA	M/S PRAFULLA CH BISWAL VS	// 0 //
767	WPC(OAC)/0003305/2010	BHUBAN MOHAN ROUT VS STATE OF ORISSA	M/S MANORANJAN MISHRA VS	// 0 //
768	WPC(OAC)/0003308/2010	PRATAP CHANDRA MISAL VS STATE OF ORISSA	M/S RABINDRA KUMAR PATNAIK VS	// 0 //
769	WPC(OAC)/0003327/2010	JITENDRA KUMAR SAMAL VS STATE OF ORISSA	M/S MANOJ KUMAR MOHANTY VS	// 0 //
770	WPC(OAC)/0003336/2010	CHHITTARANJAN PANDA VS STATE OF ORISSA	M/S SANTOSH KUMAR SWAIN VS	// 0 //
771	WPC(OAC)/0003339/2010	SANTOSH KUMAR PATRA	M/S P.K. CHAND	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
772	WPC(OAC)/0003343/2010	MADAN CH. SAHOO	M/S KAILASH CH. SATAPATHY	//
		VS	VS	0
		STATE OF ORISSA		//
773	WPC(OAC)/0003371/2010	MINAKETAN MEHER	M/S K.K. SWAIN	//
		VS	VS	0
		STATE OF ORISSA		//
774	WPC(OAC)/0003373/2010	ABHIRAM NAYAK	M/S SANTOSH KUMAR SWAIN	//
		VS	VS	0
		STATE OF ORISSA		//
775	WPC(OAC)/0003425/2009	BISHNU CHARAN MOHANTY	M/S SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
776	WPC(OAC)/0003426/2009	BASUDEV BEHERA	M/S SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
777	WPC(OAC)/0003427/2009	BISWANATH DAS	M/S SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
778	WPC(OAC)/0003681/2010	RAJKUMAR MAHALA	M/S MAHENDRA KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
779	WPC(OAC)/0003682/2010	GITANJALI NAYAK	M/S MAHENDRA KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
780	WPC(OAC)/0003683/2010	SRI KHITISH CHANDRA ADHIKARY	M/S S.K. JOSHI	//
		VS	VS	0
		STATE OF ODISHA		//
781	WPC(OAC)/0003686/2010	CHANDRAKANTA PANDA	M/S TAPAN KUMAR MANDAL	//
		VS	VS	0
		STATE OF ODISHA		//
782	WPC(OAC)/0003692/2010	SAIYED MAZHAR TAWHEED	M/S RAMDAS ACHARYA	//
		VS	VS	0

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783	WPC(OAC)/0003695/2010	STATE OF ODISHA DEBENDRA KUMAR SWAIN VS	M/S JAYANT KUMAR RATH VS	// // ()
784	WPC(OAC)/0003696/2010	STATE OF ODISHA AMULYA KUMAR PARIDA VS	M/S SHASHI BHUSAN JENA VS	// // ()
785	WPC(OAC)/0003697/2010	STATE OF ODISHA CHANDRAMANI BHARATI VS	M/S SHASHI BHUSAN JENA VS	// // ()
786	WPC(OAC)/0003698/2010	STATE OF ODISHA CHAITAN MURMU VS	M/S SHASHI BHUSAN JENA VS	// // ()
787	WPC(OAC)/0003699/2010	STATE OF ODISHA GIRISH CH. NATH VS	M/S SHASHI BHUSAN JENA VS	// // ()
788	WPC(OAC)/0003700/2010	STATE OF ODISHA GOPINATH GIRI VS	M/S SHASHI BHUSAN JENA VS	// // ()
789	WPC(OAC)/0003701/2010	STATE OF ODISHA GOURANGA KUMAR SAHU VS	M/S SHASHI BHUSAN JENA VS	// // ()
790	WPC(OAC)/0003702/2010	STATE OF ODISHA KABITA ADHIKARI VS	M/S SHASHI BHUSAN JENA VS	// // ()
791	WPC(OAC)/0003703/2010	STATE OF ODISHA MANGALA CHARAN BEHERA VS	M/S SHASHI BHUSAN JENA VS	// // ()
792	WPC(OAC)/0003704/2010	STATE OF ODISHA NETRANANDA NAIK VS	M/S SHASHI BHUSAN JENA VS	// // ()
793	WPC(OAC)/0003705/2010	STATE OF ODISHA PRABHAT CHANDRA MOHANTA VS STATE OF ODISHA	M/S SHASHI BHUSAN JENA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
794	WPC(OAC)/0003706/2010	RAJENDRA KUMAR MOHARANA VS STATE OF ODISHA	M/S SHASHI BHUSAN JENA VS	// 0 //
795	WPC(OAC)/0003707/2010	RATNAKAR OJHA VS STATE OF ODISHA	M/S SHASHI BHUSAN JENA VS	// 0 //
796	WPC(OAC)/0003708/2010	SIRISH CH. MOHANTA VS STATE OF ODISHA	M/S SHASHI BHUSAN JENA VS	// 0 //
797	WPC(OAC)/0003709/2010	SOBHAKAR LENKA VS STATE OF ODISHA	M/S SHASHI BHUSAN JENA VS	// 0 //
798	WPC(OAC)/0003710/2010	SUNARAM TUDU VS STATE OF ODISHA	M/S SHASHI BHUSAN JENA VS	// 0 //
799	WPC(OAC)/0003711/2010	THAKURA TUDU VS STATE OF ODISHA	M/S SHASHI BHUSAN JENA VS	// 0 //
800	WPC(OAC)/0003723/2010	RAJENDRA KUMAR BARIK VS STATE OF ODISHA	M/S P.R.SUTAR VS	// 0 //
801	WPC(OAC)/0003732/2010	DR.SRIKANTA TRIPATHY VS STATE OF ODISHA	M/S M.R.NAYAK VS	// 0 //
802	WPC(OAC)/0003733/2010	KUSHALESWAR PADHAN VS STATE OF ODISHA	M/S MAHENDRA KUMAR DAS VS	// 0 //
803	WPC(OAC)/0003734/2010	BISWANARAYAN MEHER VS STATE OF ODISHA	M/S MAHENDRA KUMAR DAS VS	// 0 //
804	WPC(OAC)/0003735/2010	PANKAJINI TRIPATHY VS STATE OF ODISHA	M/S MAHENDRA KUMAR DAS VS	// 0 //
805	WPC(OAC)/0003736/2010	JAYANTA KUMAR PANDA	M/S MAHENDRA KUMAR DAS	//

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		VS	VS	0
		STATE OF ODISHA		//
806	WPC(OAC)/0003737/2010	KABITA SAHOO	M/S MAHENDRA KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
807	WPC(OAC)/0003738/2010	ARUN KUMAR MEHER	M/S MAHENDRA KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
808	WPC(OAC)/0003739/2010	RUSAVA PRASAD NAIK	M/S MAHENDRA KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
809	WPC(OAC)/0003740/2010	DAYASAGAR SETHI	M/S MAHENDRA KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
810	WPC(OAC)/0003741/2010	SITANSU PUJAHARI	M/S MAHENDRA KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
811	WPC(OAC)/0003742/2010	CHITTARANJAN PUJAHARI	M/S MAHENDRA KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
812	WPC(OAC)/0003746/2010	DHRUTI SUNDAR NAYAK	M/S MANOJ KUMAR KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
813	WPC(OAC)/0003759/2010	ANITA PATRA	M/S MAHENDRA KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
814	WPC(OAC)/0003760/2010	SUDHANSU SEKHAR PUROHIT	M/S MAHENDRA KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
815	WPC(OAC)/0003761/2010	RABINDRA BISWAL	M/S MAHENDRA KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
816	WPC(OAC)/0003762/2010	SUDAM PADHAN	M/S MAHENDRA KUMAR DAS	//
		VS	VS	0



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817	WPC(OAC)/0003763/2010	STATE OF ODISHA JUGAL KISHORE BISWAL VS	M/S MAHENDRA KUMAR DAS VS	// // ()
818	WPC(OAC)/0003764/2010	STATE OF ODISHA BRUNDABAN SETH VS	M/S MAHENDRA KUMAR DAS VS	// // ()
819	WPC(OAC)/0003765/2010	STATE OF ODISHA MAGIKHIA MALLICK VS	M/S MAHENDRA KUMAR DAS VS	// // ()
820	WPC(OAC)/0003898/2010	STATE OF ODISHA KAILASH CHANDRA BARIK VS	M/S SUMANTA KUMAR NAYAK VS	// // ()
821	WPC(OAC)/0003901/2010	STATE OF ORISSA KARUNAMAYEE TAKRI VS	M/S PRASENJIT SINHA VS	// // ()
822	WPC(OAC)/0003905/2010	STATE OF ORISSA SUBHA KANTA DASH VS	M/S AMITAV DAS VS	// // ()
823	WPC(OAC)/0003906/2010	STATE OF ORISSA SANTOSH MISHRA VS	M/S HARA PRASAD RATH VS	// // ()
824	WPC(OAC)/0003917/2010	STATE OF ORISSA BAIRAGI CHARAN MOHANTY VS	M/S DHULIRAM PATTANAYAK VS	// // ()
825	WPC(OAC)/0003927/2010	STATE OF ODISHA NIRMAL BAG VS	M/S SANTANU KUMAR SARANGI VS	// // ()
826	WPC(OAC)/0003928/2010	STATE OF ORISSA DR. PURNA CHANDRA HANSDAH VS	M/S SUBASH CH. ACHARYA VS	// // ()
827	WPC(OAC)/0003933/2010	STATE OF ORISSA GYANA RANJAN PRAHARAJ VS STATE OF ORISSA	M/S MANOJA KUMAR KHUNTIA VS	// // () //

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828	WPC(OAC)/0003937/2010	PREMALATA MOHANTA VS STATE OF ORISSA	M/S SAMEER KUMAR DAS VS	// 0 //
829	WPC(OAC)/0003980/2010	JAGANNATH DAS VS STATE OF ORISSA	M/S UMESH CHANDRA MOHANTY VS	// 0 //
830	WPC(OAC)/0003981/2010	MALAYA KUMAR SAHU VS STATE OF ORISSA	M/S UMESH CH. MOHANTY VS	// 0 //
831	WPC(OAC)/0004015/2010	KASHI NATH ACHARYA VS STATE OF ODISHA	M/S JAGAJIT PANDA VS	// 0 //
832	WPC(OAC)/0004019/2010	PRADEEP KUMAR SAHU VS STATE OF ORISSA	M/S AMITAV DAS VS	// 0 //
833	WPC(OAC)/0004024/2010	SANJUKTA DORA VS STATE OF ORISSA	M/S DILLIP KUMAR MOHAPATRA VS	// 0 //
834	WPC(OAC)/0004025/2010	PRAFULLA KUMAR MOHANTY VS STATE OF ORISSA	M/S BIBHUTI BHUSAN MISHRA VS	// 0 //
835	WPC(OAC)/0004026/2010	AKSHAYA KUMBHAR VS STATE OF ORISSA	M/S AJODHYA RANJAN DASH VS	// 0 //
836	WPC(OAC)/0004031/2010	RATNAKAR PRADHAN VS STATE OF ORISSA	M/S RAJENDRA KUMAR PRADHAN VS	// 0 //
837	WPC(OAC)/0004032/2010	PRAKASH MEHER VS STATE OF ORISSA	M/S KRUSHNA RAM MOHAPATRA VS	// 0 //
838	WPC(OAC)/0004033/2010	RUSHAVA MEHER VS STATE OF ODISHA	M/S KRUSHNA RAM MOHAPATRA VS	// 0 //
839	WPC(OAC)/0004034/2010	CHARAN BEHERA	M/S NIRANJAN LENKA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
840	WPC(OAC)/0004062/2010	SUDHIR KUMAR DASH	M/S G. SINHA	//
		VS	VS	0
		STATE OF ODISHA		//
841	WPC(OAC)/0004069/2010	KUMUDINI BEHERA	M/S SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
842	WPC(OAC)/0004076/2010	SADASIVA BEHERA	M/S PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
843	WPC(OAC)/0004077/2010	SUDHANSU SEKHAR PANIGRAHI	M/S S.K. JOSHI	//
		VS	VS	0
		STATE OF ODISHA		//
844	WPC(OAC)/0004078/2010	TARANISEN MEHER	M/S KRUSHNA RAM MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
845	WPC(OAC)/0004082/2010	ASWANI KUMAR ROUT	M/S KALI PRASANNA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
846	WPC(OAC)/0004083/2010	SUMATI SAMAL	M/S BHARATI BHUSAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
847	WPC(OAC)/0004094/2010	KABITARANI PATNAIK	M/S DEBADUTTA ROURTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
848	WPC(OAC)/0004103/2010	KRUSHNA CH. MISHRA	M/S HARA PRASAD RATH	//
		VS	VS	0
		STATE OF ODISHA		//
849	WPC(OAC)/0004104/2010	ABHAYA KUMAR PARIDA	M/S HARA PRASAD RATH	//
		VS	VS	0
		STATE OF ODISHA		//
850	WPC(OAC)/0004105/2010	MANDHARDHRA PADHEE	M/S HARA PRASAD RATH	//
		VS	VS	0

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851	WPC(OAC)/0004106/2010	STATE OF ODISHA PRAVAKAR KHATUA VS	M/S HARA PRASAD RATH VS	// // ()
852	WPC(OAC)/0004107/2010	STATE OF ODISHA SURYAMANI MEHER VS	M/S HARA PRASAD RATH VS	// // ()
853	WPC(OAC)/0004108/2010	STATE OF ODISHA PURUSOTTAM PADHAN VS	M/S BISWABIHARI MOHANTY VS	// // ()
854	WPC(OAC)/0004109/2010	STATE OF ODISHA LAXMIKANTA PADHY VS	M/S BISWA BIHARI MOHANTY VS	// // ()
855	WPC(OAC)/0004110/2010	STATE OF ODISHA AJAY KUMAR SWAIN VS	M/S BIBHUTI BHUSAN MISHRA VS	// // ()
856	WPC(OAC)/0004111/2010	STATE OF ODISHA MANI SANKAR MANDAL VS	M/S BIBHUTI BHUSAN MISHRA VS	// // ()
857	WPC(OAC)/0004112/2010	STATE OF ODISHA LALIT MOHAN PAIKRAY VS	M/S H.P. RATH VS	// // ()
858	WPC(OAC)/0004113/2010	STATE OF ODISHA DURGA PRASAD MISHRA VS	M/S HARA PRASAD RATH VS	// // ()
859	WPC(OAC)/0004114/2010	STATE OF ODISHA KULAMANI DASH VS	M/S HARA PRASAD RATH VS	// // ()
860	WPC(OAC)/0004177/2010	STATE OF ODISHA GOPINATH PUJAHARI VS	M/S H.P. RATH VS	// // ()
861	WPC(OAC)/0004178/2010	STATE OF ODISHA PRASANNA KUMAR DAS VS STATE OF ODISHA	M/S HARA PRASAD RATH VS	// // () //

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862	WPC(OAC)/0004179/2010	BHABANI SANKAR PRADHAN VS STATE OF ODISHA	M/S HARA PRASAD RATH VS	// 0 //
863	WPC(OAC)/0004180/2010	SANTOSH KUMAR NAYAK VS STATE OF ODISHA	M/S HARA PRASAD RATH VS	// 0 //
864	WPC(OAC)/0004181/2010	SARAT CHANDRA MALLICK VS STATE OF ODISHA	M/S HARA PRASAD RATH VS	// 0 //
865	WPC(OAC)/0004182/2010	SANKAR PRASAD PATNAIK VS STATE OF ODISHA	M/S HARI PRASAD RATH VS	// 0 //
866	WPC(OAC)/0004183/2010	BIDYADHAR BHOI VS STATE OF ODISHA	M/S HARI PRASAD BHOI VS	// 0 //
867	WPC(OAC)/0004184/2010	RANJITA SATAPATHY VS STATE OF ODISHA	M/S B.B MOHANTY VS	// 0 //
868	WPC(OAC)/0004188/2010	SANJAY KUMAR MALLA VS STATE OF ODISHA	M/S DEBADUTTA ROUSTRAY VS	// 0 //
869	WPC(OAC)/0004198/2010	SHASANKA SEKHAR SAHOO VS STATE OF ODISHA	M/S MANORANJAN NAYAK VS	// 0 //
870	WPC(OAC)/0004200/2010	SARAT CH. BEHERA VS STATE OF ODISHA	M/S LAXMIKANTA MOHANTY VS	// 0 //
871	WPC(OAC)/0004201/2010	AMARDEEP SAHOO VS STATE OF ODISHA	M/S LAXMAN PRADHAN VS	// 0 //
872	WPC(OAC)/0004203/2010	GOURI KUMARI SATAPATHY VS STATE OF ODISHA	M/S M. PRATAP VS	// 0 //
873	WPC(OAC)/0004204/2010	PRASANNA KUMAR SATAPATHY	M/S SASHI BHUSAN JENA	//

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		VS	VS	0
		STATE OF ODISHA		//
874	WPC(OAC)/0004205/2010	PANCANANA ACHARYA	M/S SASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
875	WPC(OAC)/0004206/2010	CHITTARANJAN MOHANTY	M/S SASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
876	WPC(OAC)/0004210/2010	PRADEEP KUMAR PANDA	M/S BIBHUTI BHUSAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
877	WPC(OAC)/0004211/2010	UMESH PRASAD PANIGRAHI	M/S HARI PRASAD RATH	//
		VS	VS	0
		STATE OF ODISHA		//
878	WPC(OAC)/0004223/2010	SEETAMA DEVI	M/S PRASENJIT SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
879	WPC(OAC)/0004231/2010	SANDHYA SARDAR	M/S SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
880	WPC(OAC)/0004232/2010	LALIT MOHAN NAYAK	M/S D.K MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
881	WPC(OAC)/0004233/2010	MANAS KUMAL SAMAL	M/S S.K BHANJADEO	//
		VS	VS	0
		STATE OF ODISHA		//
882	WPC(OAC)/0004234/2010	GOBARDHAN RANA	M/S D.P DHAL	//
		VS	VS	0
		STATE OF ODISHA		//
883	WPC(OAC)/0004239/2010	BINOD BAG	M/S M.R MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
884	WPC(OAC)/0004245/2010	SOMIYA KANTA DHAL	M/S AMITAV DAS	//
		VS	VS	0

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885	WPC(OAC)/0004246/2010	STATE OF ODISHA GOPAL KRUSHNA PANDA VS	M/S AMITAV DAS VS	// // ()
886	WPC(OAC)/0004247/2010	STATE OF ODISHA NIROD CHANDRA MOHANTY VS	M/S BISWAJIT MOHAPATRA VS	// // ()
887	WPC(OAC)/0004254/2010	STATE OF ODISHA JAGABANDHU NATH VS	M/S SIDHESWAR MALLIK VS	// // ()
888	WPC(OAC)/0004262/2010	STATE OF ORISSA NAROTTAM PATRA VS	M/S SUSANTA KUMAR SAHU VS	// // ()
889	WPC(OAC)/0004269/2010	STATE OF ODISHA RANJAN KUMAR DASH VS	DINESH KUMAR PANDA VS	// // ()
890	WPC(OAC)/0004270/2010	STATE OF ODISHA DR.MANDAR DHAR SAHOO VS	M/S DINESH KUMAR PANDA VS	// // ()
891	WPC(OAC)/0004283/2010	STATE OF ODISHA PRAMOD KUMAR PRADHAN VS	M/S ANIL KUMAR BEHERA VS	// // ()
892	WPC(OAC)/0004287/2010	STATE OF ODISHA MANOJ KUMAR KAR VS	M/S D.K. MOHAPATRA VS	// // ()
893	WPC(OAC)/0004302/2010	STATE OF ORISSA PURNA CHANDRA KARADIA VS	M/S P.PRIYAMBADA VS	// // ()
894	WPC(OAC)/0004303/2010	STATE OF ODISHA PRAMILA ROUSTRAY VS	M/S SUBASH CHANDRA ROUSTRAY VS	// // ()
895	WPC(OAC)/0004306/2010	STATE OF ODISHA SUDHIR CHANDRA PATRA VS STATE OF ODISHA	M/S PRASANTA KUMAR BHUYAN VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
896	WPC(OAC)/0004525/2016	PRAMOD KUMAR MOHANTY VS STATE OF ODISHA	DR.J.K.LENKA VS	// 0 //
897	WPC(OAC)/0004526/2016	SATYAKI CHARAN ROUT VS STATE OF ODISHA	DR. J.K.LENKA VS	// 0 //
898	WPC(OAB)/0000026/2017	HARA NAYAK VS STATE OF ODISHA	B.D.TRIPATHY VS	// 0 //
899	WPC(OAS)/0000036/2017	HEMASAGAR NAYAK VS STATE OF ODISHA	NIRANJAN KAR VS	// 0 //
900	CONTC(CPC)/0000004/2019	ARATA KAR VS P.K.MOHAPATRA,SECY, S AND M.E.DEPTT	M/S P.C.CHHINCHANI VS	// 0 //
901	CONTC(CPC)/0000012/2018	MARKANDA CHARAN NAYAK VS PRADEEP KUMAR JENA, COMMISSIONER-CUM-SECY., WATER RESOURCES DEPT.	SASHI BHUSAN JENA VS	// 0 //
902	CONTC(CPC)/0000018/2011	RANJAN DAS VS RASANANDA SAHOO, SUPERINTENDING ENGG. JEYPORE	M/S BHASKAR CH. PANDA VS	// 0 //
903	CONTC(CPC)/0000019/2011	KRUSHNA CH. MOAHARANA VS RASANANDA SAHOO, SUPERINTENDING ENGG. JEYPORE	M/S BHASKAR CH. PANDA VS	// 0 //
904	CONTC(CPC)/0000019/2016	GHANASHYAM BEHERA VS BISHNUPADA SETHI, SECRETARY, CO-OPERATION DEPT.	M/S SHUBHENDU KUMAR PARIDA VS	// 0 //
905	CONTC(CPC)/0000029/2011	PRAHALLAD PRADHAN VS MANMOHAN PRAHARAJ, D.G OF POLICE	M/S SUMANT KU. NAYAK VS	// 0 //
906	CONTC(CPC)/0000034/2011	PRASANTA KUMAR ROUT VS BIBEKANANDA MOHAPATRA, DIRECTOR, ELEMENTARY EDUCATION	M/S M.PRATAP VS	// 0 //
907	CONTC(CPC)/0000051/2011	KAMALA KUMARI SETHY	M/S SUBASH CHANDRA PUSPALAKA	//



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		VS	VS	0
908	CONTC(CPC)/000051/2012	AKHAYA KUMAR PANAD,DISTRICT STATISTICAL OFFICER,KHURDA		//
		SRINIVAS GANTAYAT	M/S SHASHI BHUSAN JENA	//
		VS	VS	0
909	CONTC(CPC)/000052/2011	DR. UPENDRA KUMAR SAHU, DIRECTOR, HEALTH SERVICES		//
		MUMTAZ BEGUM	M/S SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
910	CONTC(CPC)/000053/2011	DR.NITIN BHANUDAS TAWALE,COLLECTOR,RAYAGARH		//
		JIAUR REHAMNAN KHAN	M/S SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
911	CONTC(CPC)/000057/2012	NITIN BHANUDAS JAWALE,COLLECTOR,RAYAGADA		//
		DIPIKA MITRA	BISWABIHARI MOHANTY	//
		VS	VS	0
912	CONTC(CPC)/000059/2011	RAJESH VERMA, SECY SCHOOL AND MASS		//
		MADHUSUDAN PRADHAN	SUMANTA KUMAR NAYAK	//
		VS	VS	0
913	CONTC(CPC)/000062/2014	MANMOHAN PRAHARAJ,DIRECTOR GENERAL OF POLICE, ORISSA		//
		PRASANTA KUMAR BEHERA	MANOJ KUMAR KHUNTIA	//
		VS	VS	0
914	CONTC(CPC)/000062/2012	TARA DUTTA, COMMISSIONER-CUM-SECY., REVENUE AND DISASTER MANAGEMENT DEPT.		//
		MANGULU CHARAN MANTRI	BANSHIDHAR SATAPATHY	//
		VS	VS	0
915	CONTC(CPC)/000077/2011	RAJESH BURMA, SECY., SCHOOL AND MASS EDUCATION DEPT.		//
		UMESH CHANDRA PATTNAIK	M/S DHULIRAM PATTNAIK	//
		VS	VS	0
916	CONTC(CPC)/000084/2015	ARABINDA BEHERA,SECY,FOREST AND ENVIRONMENT DEPARTMENT		//
		BASANTA KUMAR MOHANTY	M/S SHASHI BHUSAN JENA	//
		VS	VS	0
917	CONTC(CPC)/000095/2010	MR. UPENDRANATH, I.A.S., PRIN. SECY. FORSET AND ENVIROMENT DEPTT.		//
		SOUBHAGYA KUMAR ROUT	SADASIVA PATRA	//
		VS	VS	0
918	CONTC(CPC)/000099/2016	DEBAJANI CHAKRABORTY,COLLECOR AND DIST.MAGISTRATE		//
		MINAKSHI DASH	MANOJ KUMAR MOHANTY	//
		VS	VS	0

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		G.V.V.SHARMA, SECY.GOV'T, HIGHER EDUCATION		//
919	CONTC(CPC)/0000113/2011	SAUDAMINI BARIK	M/S M. MOHANTY	//
		VS	VS	()
		SUBASH CHANDRA SWAIN, PRINCIPAL CHIEF CONSERVATOR OF FORESTS		//
920	CONTC(CPC)/0000117/2011	SUCHISMITA NAIK	AMIYA KUMAR MISHRA (2)	//
		VS	VS	()
		ANU GARG, SECY. HEALTH AND FAMILY WELFARE		//
921	CONTC(CPC)/0000121/2011	JOGESWAR DEEP	J.K.LENKA	//
		VS	VS	()
		RAJKUMAR SHARMA, SECY.REVENUE AND DISASTER MGT.		//
922	CONTC(CPC)/0000123/2014	HARMOHAN NAYAK	M/S SHASHI BHUSAN JENA	//
		VS	VS	()
		TARA DUTTA, SECRETARY, REVENUE AND DISASTER MANG. DEPTT.		//
923	CONTC(CPC)/0000146/2011	PRADYUMNA KUMAR PANIGRAHI	M/S BIRAJA PRASANNA SATAPATHY	//
		VS	VS	()
		RAJ KUMAR SHARMA, SECRETARY DEPTT		//
924	CONTC(CPC)/0000147/2011	SANTOSH KUMAR DASH	M/S BIRAJA PRASANNA SATAPATHY	//
		VS	VS	()
		DINESH SINGH, PCCF OF ORISSA		//
925	CONTC(CPC)/0000148/2011	PRADEEP KUMAR PATRA	M/S BIRAJA PRASANNA SATAPATHY	//
		VS	VS	()
		RAJ KUMAR SHARMA, SECRETARY DEPTT		//
926	CONTC(CPC)/0000160/2011	SARAT KUMAR MANGARAJ	M/S PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	()
		NILU MOHAPATRA, TAHASILDAR		//
927	CONTC(CPC)/0000163/2010	JITENDRANATH NATH	SUVENDU KUMAR RAY	//
		VS	VS	()
		SHYAM SUNDAR KAR,DIRECTOR HEALTH SERVICE		//
928	CONTC(CPC)/0000165/2010	SHATRUGHNA KAR	M.PRATAP	//
		VS	VS	()
		SOURAV GARG,SECY.,INDUSTRIES DEPT.		//
929	CONTC(CPC)/0000170/2011	BIJAYANANDA MAHAKUDA	M/S BANSHIDHAR SATAPATHY	//
		VS	VS	()
		APARAJITA SARANGI, SECY, S AND ME DEPTT.		//

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930	CONTC(CPC)/0000171/2011	JAYA CHANDRA MOHAPATRA VS SURESH CHANDRA MOHAPATRA,SECY,WATER RESOURCES DEPTT	M/S BIRAJA PRASANNA SATAPATHY VS	// 0
931	CONTC(CPC)/0000172/2011	GAYADHAR PARIDA VS SURESH CHANDRA MOHAPATRA,SECY,WATER RESOURCES DEPTT	M/S BIRAJAPRASANNA SATAPATHY VS	// 0
932	CONTC(CPC)/0000178/2010	SACHIDANANDA DAS VS ARTI AHUJA,COMM.-CUM-SECY.,TEXTILES AND HANDLOOM DEPT.	M. PRATAP VS	// 0
933	CONTC(CPC)/0000195/2011	BULA BISWAL VS RAJ KUMAR SHARMA,SECY R AND D MNGMT DEPTT	M/S MANOJ KUMAR KHUNTIA VS	// 0
934	CONTC(CPC)/0000195/2010	WILSON NAIK VS GOPABANDHU DAS, DISTRICT INSPECTOR OF SCHOOLS, TIKABALI EDUCATION DISTRICT	MANOJ KUMAR MOHANTY VS	// 0
935	CONTC(CPC)/0000196/2016	SK. MD. HABIBULLAH VS RANJANA CHOPRA, SECY, S AND ME DEPTT.	M/S HARA PRASAD RATH VS	// 0
936	CONTC(CPC)/0000202/2011	BIRANCHI NARAYAN MOHAPATRA VS GAGAN BIHARI SWAIN,COLLECTOR,SONEPUR	RAMAKANTA MOHANTY VS	// 0
937	CONTC(CPC)/0000223/2011	UKIA KHADIA VS APARAJITA SARANGI, PRINCIPAL SECY., SCHOOL AND MASS EDUCATION DEPT.	RANJIT SAMAL VS	// 0
938	CONTC(CPC)/0000224/2018	PRABHAT NALINI HARICHANDAN VS CHANDRA SEKHAR KUMAR, SECY. REVENUE AND DISASTER MGT.	DHULIRAM PATTANAYAK VS	// 0
939	CONTC(CPC)/0000229/2011	MUKTESWAR PRADHAN VS APARAJITA SARANGI, PRINCIPAL SECY., SCHOOL AND MASS EDUCATION DEPT.	RANJIT SAMAL VS	// 0
940	CONTC(CPC)/0000233/2011	AJAY KUMAR BAL VS ASKHAYA KUMAR PANI,COLLECTOR, BHADRAK	M/S ASIM AMITAV DAS VS	// 0
941	CONTC(CPC)/0000238/2011	ROMA CHARAN MISHRA	SANTOSH KUMAR MUND	//

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		VS	VS	0
		DR. MONA MISHRA, SECY.CO-OPERATION		//
942	CONTC(CPC)/0000245/2011	SOMORA GADABA	M/S BHASKAR CH. PANDA	//
		VS	VS	0
		RASANANDA SAHOO, SUPERINTENDING ENGG. JEYPURE		//
943	CONTC(CPC)/0000253/2011	KRISHNA CHANDRA SWAIN	LAXMAN PRADHAN	//
		VS	VS	0
		P.N.PADHI,PRINCIPAL CHIEF CONSERVATOR OF FORESTS, ORISSA		//
944	CONTC(CPC)/0000256/2010	NARAYAN SAHOO	MALAYA RANJAN MISHRA	//
		VS	VS	0
		APARAJITA SARANGI, SECY SCHOOL AND MASS		//
945	CONTC(CPC)/0000258/2010	PRADIPTA KUMAR GUIN	M/S J.K. KHANDAYATRAY	//
		VS	VS	0
		HRUSHIKESH TRIPATHY, COLLECTOR, KHURDA		//
946	CONTC(CPC)/0000274/2011	PURUSOTTAM PANI	DHULIRAM PATTNAYAK	//
		VS	VS	0
		T.RAMACHANDRA, SECY., INDUSTRIES DEPT.		//
947	CONTC(CPC)/0000291/2013	RAJA KISHOR SENAPATI	M/S D. ROUSTRAY	//
		VS	VS	0
		GAGAN KUMAR DHAL,PRINCIPAL SECY. HIGHER EDUCATION DEPARTMENT		//
948	CONTC(CPC)/0000292/2013	ACHYUTANANDA PANDA	M/S D. ROUSTRAY	//
		VS	VS	0
		GAGAN KUMAR DHAL, PRINCIPAL SECY. HIGHER EDUCATION DEPARTMENT		//
949	CONTC(CPC)/0000293/2013	BIRANCHI NARAYAN PRADHANI	M/S MANOJ KUMAR MOHANTY	//
		VS	VS	0
		GAGAN KUMAR DHAL, PRINCIPAL SECY. HIGHER EDUCATION DEPARTMENT		//
950	CONTC(CPC)/0000294/2013	BINOD CHANDRA SAHU	M/S D. ROUSTRAY	//
		VS	VS	0
		DR .GAGAN KUMAR DHAL, PRINCIPAL SECY. HIGHER EDUCATION DEPARTMENT		//
951	CONTC(CPC)/0000295/2013	AYODHYA KUMAR PATEL	M/S D. ROUSTRAY	//
		VS	VS	0
		GAGAN KUMAR DHAL, PRINCIPAL SECY. HIGHER EDUCATION DEPARTMENT		//
952	CONTC(CPC)/0000295/2014	UTTAM KUMAR MOHAPATRA	M/S S.K. NAYAK	//
		VS	VS	0

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		USHA PADHI, SCHOOL AND MASS EDUCATION DEPTT		//
953	CONTC(CPC)/0000296/2013	TARINI SEN BARIK	M/S D. ROUSTRAY	//
		VS	VS	()
		GAGAN KUMAR DHAL, PRINCIPAL SECY. HIGHER EDUCATION DEPARTMENT		//
954	CONTC(CPC)/0000296/2010	RAMA CHANDRA BASTIA	SATYAJIT BEHERA	//
		VS	VS	()
		APARAJITA SARANGI, SECY SCHOOL AND MASS		//
955	CONTC(CPC)/0000297/2013	PARESH KUMAR PATI	M/S D. ROUSTRAY	//
		VS	VS	()
		GAGAN KUMAR DHAL, PRINCIPAL SECY. HIGHER EDUCATION DEPARTMENT		//
956	CONTC(CPC)/0000302/2010	BIJAYA KUMAR ACHARYA	M/S MANOJA KUMAR KHUNTIA	//
		VS	VS	()
		PROF. SEVAK TRIPATHY, DIRECTOR, T.E. AND SCERT		//
957	CONTC(CPC)/0000305/2010	TAPASWINI PATTNAIK	BRAJA KISHORE KAR	//
		VS	VS	()
		KRUSHNA CHANDRA NAYAK,INSPECTOR OF SCHOOLS,KEONJHAR CIRCLE		//
958	CONTC(CPC)/0000324/2016	NIRANJAN BISWAL	MANOJ KUMAR MISHRA	//
		VS	VS	()
		DEORANJAN KUMAR SINGH, SECY. PANCHAYAT RAJ		//
959	CONTC(CPC)/0000324/2010	HRUDAYA CHANDRA PRADHAN	M/S	//
		VS	VS	()
		PREMANANDA ROUT,INSPECTOR OF SCHOOLS,DHENKANAL		//
960	CONTC(CPC)/0000325/2016	PRAVAKAR SAHOO	MANOJ KUMAR MISHRA	//
		VS	VS	()
		DEORANJAN KUMAR SINGH, SECY., PANCHAYATRAJ DEPT.		//
961	CONTC(CPC)/0000331/2010	TRAYAMBAK MEHER	PRAVAT RANJAN DASH	//
		VS	VS	()
		ARABINDA BEHERA, FIREST AND ENVIORNMENT		//
962	CONTC(CPC)/0000341/2012	KAILASH CHANDRA MISHRA	SURESH CHANDRA MISHRA	//
		VS	VS	()
		GAGAN DHAL, SECY., HIGHER EDUCATION DEPT.		//
963	CONTC(CPC)/0000347/2010	BIJAYA KUMAR PANDA	M/S H.N. MOHAPATRA	//
		VS	VS	()
		ASHOK TRIPATHY, SECY, S.C. AND S.T. DEVP. DEPTT.		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :15/11/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
964	CONTC(CPC)/0000359/2011	MUKESH KUMAR BAITHARU VS SANGRAM PANDA, SETTLEMENT OFFICER, GANJAM-KORAPUT MAJOR SETTLEMENT	BIBHUTI BHUSAN DASH VS	// 0
965	CONTC(CPC)/0000360/2011	JHUNU BAITHARU VS SANGRAM PANDA, SETTLEMENT OFFICER	BIBHUTI BHUSAN DASH VS	// 0
966	CONTC(CPC)/0000362/2011	KRUSHNA CHANDRA SAHOO VS SURESH CHANDRA PATRA, SUPT. ENG. CENT. IRRIGATION CIRCLE	M/S B.K KAR VS	// 0
967	CONTC(CPC)/0000364/2010	SURENDRA NAIK VS DHARANIDHAR NATH, DIRECTOR, SECONDARY EDUCATION	AKSHYA KUMAR SAHOO VS	// 0
968	CONTC(CPC)/0000367/2011	RAMESH CH.ROUT VS APARAJITA SARANGI, SECY SCHOOL AND MASS	B.K.RAY VS	// 0
969	CONTC(CPC)/0000376/2010	DAITARI SHUKLA VS MEGHANADA SAMAL, D.I OF SCHOOLS, ATHAGARH EDN. DIST.	M/S K.K.SWAIN VS	// 0
970	CONTC(CPC)/0000379/2015	URMILA KUMARI PANDA VS RANJAN CHOPRA, SECY SCHOOL AND MASS	SIDHARTHA SWAIN VS	// 0
971	CONTC(CPC)/0000382/2013	BISWA RANJAN ROUT VS GAGAN BEHARI DHAL, SECY HIGHER EDUCATION DEPT.	DINESH KUMAR PANDA VS	// 0
972	CONTC(CPC)/0000383/2011	SONYA BHUYAN VS APARAJITA SARANGI, SCHOOL AND MASS EDUCATION DEPARTMENT	M/S DIPTI RANJAN BHOKTA VS	// 0
973	CONTC(CPC)/0000384/2010	SUSANTA KUMAR GIRI VS APARAJITA SARANGI, SECRETARY, S AND ME DEPTT.	M/S SHASHANKA SHEKHAR PATRA VS	// 0
974	CONTC(CPC)/0000385/2010	PRADIP KUMAR PARAMANIK VS APARAJITA SARANGI, SECY, S AND ME DEPTT.	M/S SHASHANKA SHEKHAR PATRA VS	// 0
975	CONTC(CPC)/0000389/2010	ASHWINI KUMAR DASH	M/S CHITTRANJAN PATTNAIK	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :15/11/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
976	CONTC(CPC)/0000399/2010	SRIKANT PRUSTY, DIRECTOR, SECONDARY EDUCATION DIBAKAR DEHURY	DEBENDRA DHAR	//
		VS	VS	0
977	CONTC(CPC)/0000400/2012	SWAMI D.V., COLLECTOR, ANUGUL BIPRA NAYAK	M/S SHASHI BHUSAN JENA	//
		VS	VS	0
978	CONTC(CPC)/0000416/2012	PRADEEP KU. MOHAPATRA, SECRETARY, H AND F.W DEPT. BHASKAR CHANDRA PUHAN	M/S R.K SAHOO	//
		VS	VS	0
979	CONTC(CPC)/0000417/2012	GAGAN DHALA, SECRETARY, HIGHER EDUCATION DEPT. PRAMOD KUMAR PRUSTY	M/S R.K. SAHOO	//
		VS	VS	0
980	CONTC(CPC)/0000418/2012	GAGAN DHAL , HIGHER EDUCATION DEPTT SANTOSH KUMAR SAHOO	M/S R.K. SAHOO	//
		VS	VS	0
981	CONTC(CPC)/0000419/2012	GAGAN DHAL , HIGHER EDUCATION DEPTT BAIKUNTHA CHARAN PATNAIK	M/S R.K SAHOO	//
		VS	VS	0
982	CONTC(CPC)/0000420/2012	GAGAN DHALA, SECRETARY, HIGHER EDUCATION DEPT. AMIYA CHANDRA PANDA	RAMAKANTA SAHOO	//
		VS	VS	0
983	CONTC(CPC)/0000425/2010	GAGAN DHALA, SECY. HIGHER EDUCATION SHYAMSUNDAR DANGUA	M/S SATYAJIT BEHERA	//
		VS	VS	0
984	CONTC(CPC)/0000432/2012	SRIKANTA PRUSTY, DIRECTOR, SECONDARY EDUCATION DR. CHANDRAMANI PATRA	M/S M.K. MOHANTY	//
		VS	VS	0
985	CONTC(CPC)/0000433/2011	GAGAN KUMAR DHAL, HIGHER EDUCATION DEPTT MANORAMA PANDA	B.DAS	//
		VS	VS	0
986	CONTC(CPC)/0000444/2010	DR.SHYAMAGHANA BISWAL, DIRECTOR OF PUBLIC HEALTH SERVICES ORISSA PRAVAKAR BISWAL	M/S JANMEJAY DAS	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :15/11/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
987	CONTC(CPC)/0000445/2010	DR.RABI DAS,CHIEF DISTRICT MEDICAL OFFICER GUNANIDHI KAU VS	M/S BIDYADHAR PANDA VS	// // ()
988	CONTC(CPC)/0000446/2012	APARAJITA SARANGI, SECY, S AND ME DEPTT. MANJUSHREE DASH VS	M/S MANOJ KUMAR MOHANTY VS	// // ()
989	CONTC(CPC)/0000447/2012	GAGAN KUMAR DHAL, HIGHER EDUCATION DEPTT BIRAJA PRASAD DAS VS	M/S MANOJ KUMAR MOHANTY VS	// // ()
990	CONTC(CPC)/0000448/2012	GAGAN KUMAR DHAL, SECRETARY, HIGHER EDUCATION DEPT. SHISHIR KUMAR TARAI VS	M/S M.K. MOHANTY VS	// // ()
991	CONTC(CPC)/0000449/2012	GAGAN KUMAR DHAL, HIGHER EDUCATION DEPTT SECRETARIAT BINEETA ACHARYA VS	M/S MANOJ KUMAR MOHANTY VS	// // ()
992	CONTC(CPC)/0000450/2012	G.V.V SHARMA, SECRETARY, HIGHER EDUCATION DEPT. BABAJI CHARAN MOHANTY VS	M/S M.K. MOHANTY VS	// // ()
993	CONTC(CPC)/0000450/2010	GAGAN KUMAR DHAL, HIGHER EDUCATION DEPTT KAILAS CH. RATH VS	M/S LAXMAN PRADHAN VS	// // ()
994	CONTC(CPC)/0000451/2012	PRAMOD KUMAR SAHU, DIRECTOR, SOIL CONSERVATION BICHITRANANDA BAL VS	MANOJ KUAMR MOHANTY VS	// // ()
995	CONTC(CPC)/0000458/2010	GAGAN KUMAR DHAL, SECY. HIGHER EDUCATION RABINARAYAN MOHANTY VS	M/S PRAFULLA KUMAR MOHAPATRA VS	// // ()
996	CONTC(CPC)/0000481/2012	KASINATH NAYAK, SECRETARY, PLANNING AND CO-ORDINATION DEPTT. BASANTA KUMAR DASH VS	M/S DEBADATHA ROUSTRAY VS	// // ()
997	CONTC(CPC)/0000487/2012	SHRI GAGAN KUMAR DHAL, PRINC. SECY. HIGHER EDU. DEPTT. DR. KALYANI DASH VS	M/S DEBADUTTA ROUSTRAY VS	// // ()
		GAGAN KUMAR DHAL, PRINCIPAL SECY. HIGHER EDUCATION DEPARTMENT		//



## ORISSA HIGH COURT

**FILING REPORT AS ON :15/11/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
998	CONTC(CPC)/0000488/2012	PRASANNA KUMAR DALAI VS GAGAN KUMAR DHAL, PRINCIPAL SECY. HIGHER EDUCATION DEPARTMENT	M/S DEBADUTTA ROUTRAY VS	// 0
999	CONTC(CPC)/0000489/2012	M. SIVARAMA KRISHNA VS GAGAN KUMAR DHAL, PRINCIPAL SECY. HIGHER EDUCATION DEPARTMENT	M/S DEBADUTTA ROUTRAY VS	// 0
1000	CONTC(CPC)/0000490/2012	SIDDHABRATA MISHRA VS GAGAN KUMAR DHAL, PRINCIPAL SECY. HIGHER EDUCATION DEPARTMENT	M/S DEBADUTTA ROUTRAY VS	// 0
1001	CONTC(CPC)/0000491/2012	BIJAYALAXMI BHUYAN VS GAGAN KUMAR DHAL, PRINCIPAL SECY. HIGHER EDUCATION DEPARTMENT	M/S DEBADUTTA ROUTRAY VS	// 0
1002	CONTC(CPC)/0000492/2012	RANJIT KUMAR PATI VS GAGAN KUMAR DHAL, SECY, HIGHER EDUCATION DEPTT	M/S DEBADATHA ROUTRAY VS	// 0
1003	CONTC(CPC)/0000502/2012	PRADIP KUMAR SAHU VS GAGAN BIHARI DHAL, PRINCIPAL SECY., HIGHER EDUCATION DEPT.	DEBADUTTA ROUTRAY VS	// 0
1004	CONTC(CPC)/0000510/2009	PHULA PRADHAN VS SARAT KUMAR NAYAK, C.D.M.O.	DHULIRAM PATNAIK VS	// 0
1005	CONTC(CPC)/0000521/2014	GOLAK CHANDRA MISHRA VS GAGAN KUMAR DHAL, HIGHER EDUCATION DEPTT	M/S S.S. DAS VS	// 0
1006	CONTC(CPC)/0000551/2012	SNEHALATA PATI VS GAGAN KUMAR DHAL, SECY. HIGHER EDUCATION	MANOJ KUMAR MOHANTY VS	// 0
1007	CONTC(CPC)/0000581/2012	KUMUDINI MISHRA VS GAGAN KUMAR DHAL, PRINCIPAL SECY. HIGHER EDUCATION DEPARTMENT	M/S DEBADUTTA ROUTRAY VS	// 0
1008	CONTC(CPC)/0000582/2012	DR. NRUSINGH CHARAN SAHOO VS GAGAN KUMAR DHAL, PRINCIPAL SECY. HIGHER EDUCATION DEPARTMENT	M/S DEBADUTTA ROUTRAY VS	// 0
1009	CONTC(CPC)/0000586/2012	JAYACHANDRA SAHU	DEBADUTTA ROUTRAY	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :15/11/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
1010	CONTC(CPC)/0000587/2012	GAGAN KUMAR DHAL, PRINCIPAL SECY., HIGHER EDUCATION DEPT. SAKTIPADA KALIA	P.K.BHUYAN	//
		VS	VS	0
1011	CONTC(CPC)/0000588/2012	GAGAN KUMAR DHAL, PRINCIPAL SECY., HIGHER EDUCATION DEPT. SAROJINI PANDA	PRASANNA KUMAR BHUYAN	//
		VS	VS	0
1012	CONTC(CPC)/0000589/2012	GAGAN BIHARI DHAL, PRINCIPAL SECY., HIGHER EDUCATION DEPT. BANA BIHARI PANIGRAHI	PRASANNA KUMAR BHUYAN	//
		VS	VS	0
1013	CONTC(CPC)/0000590/2012	GAGAN BIHARI DHAL, PRINCIPAL SECY., HIGHER EDUCATION DEPT. SANTANU KUMAR SAR	MANOJ KUMAR MOHANTY	//
		VS	VS	0
1014	CONTC(CPC)/0000650/2012	GAGAN KUMAR DHAL, SECY HIGHER EDUCATION GOPAL CHANDRA MALLA	SADASIVA PATRA I	//
		VS	VS	0
1015	CONTC(CPC)/0000683/2012	SURESH CHANDRA MOHAPATRA, COMM.-CUM-SECY., WATER RESOURCES DEPT. SANTILATA DEI	M/S DEBADUTTA ROUSTRAY	//
		VS	VS	0
1016	CONTC(CPC)/0000687/2012	GAGAN KUMAR DHAL, PRINCIPAL SECY. HIGHER EDUCATION DEPARTMENT UPENDRA PRASAD LENKA	MANOJ KUMAR MOHANTY	//
		VS	VS	0
1017	CONTC(CPC)/0000688/2012	GAGAN KUMAR DHAL, SECY. HIGHER EDUCATION DEPT. SACHINDRA RAUL	MANOJ KUMAR MOHANTY	//
		VS	VS	0
1018	CONTC(CPC)/0000690/2012	GAGAN KUMAR DHAL, SECY. HIGHER EDUCATION BAIKUNTHANATH PATTNAYAK	M/S SMITA RANJAN PATTNAIK	//
		VS	VS	0
		MADHUSUDAN PADHI, SECY, FOOD SUPPLIES AND CONSUMER W.F. DEPTT		//

# ORISSA HIGH COURT

MISC CASES FILED on :15/11/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	36/2021 OJC/4141/1998	BHUBANESWAR-MP	M/S.B.K.DAGARA
2	94/2021 LAA/38/2021	CHAKRA BHOI @ CHAKRADHAR BHOI-MP	BIJAYA KUMAR BEHERA 1
3	95/2021 LAA/38/2021	CHAKRA BHOI @ CHAKRADHAR BHOI-MP	BIJAYA KUMAR BEHERA 1
4	114/2021 STREV/43/2021	JAY JAGANNATH STEELS AND POWER LTD.-MP	SUBHASH CHNADRA AGARWAL
5	115/2021 STREV/44/2021	JAY JAGANNATH STEELS AND POWER LTD.-MP	SUBHASH CHANDRA AGARWAL
6	139/2021 CMAPL/326/2021	CHINMAY KU.DORA-MP	ADV.
7	140/2021 CMAPL/190/2014	RAMA CH.AMATDEAD-MP	M/S. N.C.PATI
8	141/2021 CMAPL/174/2021	UDAYANATH JENA-MP	M/S.BHARATI DASH,A.MISHRA
9	166/2021 RFA/176/2010	EXE.ENGR,CESCO-MP	M/S.BIBUDHENDRA DASH
10	197/2021 RPFAM/54/2019	SUDHI RANJAN MOHARANA-MP	M/S.B.K.NAYAK
11	216/2021 RVWPET/229/2021	BANAJA BASINI PALATASINGH-MP	SUSHANTA KUMAR JOSHI
12	251/2021 CONTC(CPC)/160/2011	SARAT KUMAR MANGARAJ-MP	M/S PRAFULLA KUMAR MOHAPATRA
13	252/2021 CRLMP/1957/2021	DILLIP KUMAR NAYAK-MP	AJAYA KUMAR MOHARANA
14	253/2021 CRLMP/1635/2021	TIRTHABASI BAG-MP	J.N.PANDA
15	254/2021 CRLMP/2056/2021	SUCHANDRA MEHER-MP	SOUMYA RANJAN MOHANTY
16	255/2021 CRLMP/2064/2021	ADWAITYA CHANDRA PALAI-MP	UNMESH CHANDRA JENA
17	425/2021 TRP(C)/381/2021	A. SUTASMITA PATRA-MP	PRAVASH CHANDRA JENA
18	426/2021 TRP(C)/382/2021	JYOTI KUMARI RATHA-MP	BHARATI DASH
19	463/2021 CONTC/1301/2016	GADADHAR BARIK-MP	ASHOK KUMAR PANIGRAHI
20	464/2021 CONTC/6845/2021	BINAYAK ACHARYA-MP	BIJAYA KUMAR BEHERA 1
21	465/2021 CONTC/6845/2021	BINAYAK ACHARYA-MP	BIJAYA KUMAR BEHERA 1
22	466/2021 CONTC/4576/2021	NIRUPAMA DAS ADHIKARI-MP	
23	635/2021 RSA/129/2021	BHOKELA BEHERA-MP	LAXMAN PRADHAN
24	636/2021 RSA/123/2021	PRADEEP KUMAR AGARWALLA-MP	PRAFULLA KUMAR RATH
25	637/2021 RSA/79/2012	MITHILA BHOI-MP	M/S.T.R.MEHER
26	638/2021	BHAJAMANA BARIK-MP	M/S.BHASKAR CH.PANDA

27	RSA/491/2014 639/2021	BHAJAMANA BARIK-MP	M/S.BHASKAR CH.PANDA
28	RSA/491/2014 640/2021	BHAJAMANA BARIK-MP	M/S.BHASKAR CH.PANDA
29	RSA/491/2014 641/2021	JAYAMAL BANCHHOR-MP	JAGABANDHU SAHU
30	RSA/131/2021 642/2021	JAYAMAL BANCHHOR-MP	JAGABANDHU SAHU
31	RSA/131/2021 650/2021	MIR ABDUL MANAN @ MIR MANAN-MP	SATYAJIT MOHAPATRA
32	CRLREV/462/2021 651/2021	MIR ABDUL MANAN @ MIR MANAN-MP	SATYAJIT MOHAPATRA
33	CRLREV/462/2021 652/2021	SURENDRA ROUT-MP	MANOJ KUMAR PANDA
34	CRLREV/243/2020 653/2021	MIRJA JAN BAIG-MP	SANGRAM MISHRA
35	CRLREV/463/2021 654/2021	PRASANTA KU.MISHRA-MP	SUBRAT KUMAR NAYAK
36	CRLREV/958/2014 655/2021	P.HIMANSU SEKHAR PATRO-MP	LAMBODAR ACHARI
37	CRLREV/326/2021 656/2021	MANGAL SING-MP	SUBRATA PANDA
38	CRLREV/464/2021 657/2021	SWARNALATA SARANGI-MP	PRANAB RANJAN CHHATOI
39	CRLREV/426/2021 658/2021	SWARNALATA SARANGI-MP	PRANAB RANJAN CHHATOI
40	CRLREV/426/2021 659/2021	SHYAM SUNDAR DAS-MP	SATYA RANJAN MULIA
41	CRLREV/465/2021 660/2021	SHYAM SUNDAR DAS-MP	SATYA RANJAN MULIA
42	CRLREV/465/2021 661/2021	SHYAM SUNDAR DAS-MP	SATYA RANJAN MULIA
43	CRLREV/465/2021 662/2021	BRAHMANANDA MAJHI-MP	RAJESH KUMAR MAHAPATRA
44	CRLREV/466/2021 663/2021	ANURAG RATHORE-MP	R.N.BISWAL
45	CRLREV/440/2021 664/2021	GITA RAHA-MP	M.D.RIAZ
46	CRLREV/467/2021 665/2021	LANDA BEHERA @ LANDA BEHERA-MP	RAJENDRA NARAYAN ROUT
47	CRLREV/460/2021 666/2021	LANDA BEHERA @ LANDA BEHERA-MP	RAJENDRA NARAYAN ROUT
48	CRLREV/460/2021 667/2021	AMAR GONDA@GANDA-MP	TUKUNA KUMAR MISHRA
49	CRLREV/410/2021 699/2021	NIRUPAMA MOHAPATRA-MP	BIJAYA KUMAR BEHERA I
50	CMP/648/2021 700/2021	MANORAMA BHOI-MP	SUDHANSU SEKHAR JENA
51	CMP/649/2021 701/2021	BISWADEV RAY-MP	ANKITA MUKHERJI
52	CMP/650/2021 702/2021	DEBO BADAM-MP	GOPINATHA MISHRA
53	CMP/651/2021 703/2021	M/S UTKAL CO-OPERATIVE BANKING SOCIETY LTD.-MP	DAYANANDA MOHAPATRA
54	CMP/652/2021 704/2021	M/S UTKAL CO-OPERATIVE BANKING SOCIETY LTD.-MP	DAYANANDA MOHAPATRA
55	CMP/652/2021 705/2021	RENUBALA SAHANI-MP	M/S.PRASANTA KUMAR MOHANTY
56	CMP/402/2015 706/2021	HARIHAR MAHANTA-MP	DWARIKA PRASAD MOHANTY
57	CMP/654/2021 707/2021	DASARATHI @ DASARATHA MISHRA-MP	DEBARAJ MOHANTY
	CMP/655/2021		

58	708/2021 CMP/656/2021	SATYA SUNDAR MISHRA-MP	SAMIR KUMAR MISHRA
59	709/2021 CMP/657/2021	SABITA DURGA-MP	ABINASH ROUTRAY
60	710/2021 CMP/461/2019	SHYAM SUNDAR SANTUKA-MP	M/S.ABINASH ROUTRAY
61	711/2021 CMP/460/2019	SHYAM SUNDAR SANTUKA-MP	M/S.ABINASH ROUTRAY
62	712/2021 CMP/1588/2017	SARASWATI SHISHU VIDYA MANDIR, KESINGA-MP	M/S.DHANANJAYA MUND
63	894/2021 MACA/389/2021	TAPOBAN ROUTRAY-MP	PRADEEP KUMAR MISHRA
64	895/2021 MACA/390/2021	LABANITOLA PATRA@ LABANILATA PATRA-MP	PRADEEP KUMAR MISHRA
65	896/2021 MACA/238/2021	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD.-MPG.P.DUTTA	
66	897/2021 MACA/382/2016	GANGA RANI DALEI-MP	M/S.BIRANCHI NARAYAN RATH
67	898/2021 MACA/118/2021	ANITA THAMBA-MP	B.N.SAMANTARAY
68	899/2021 MACA/118/2021	ANITA THAMBA-MP	B.N.SAMANTARAY
69	1155/2021 CRLA/641/2021	HIMANSHU SEKHAR SAMANTARAY-MP	BIBHU PRASAD DAS
70	1156/2021 CRLA/141/2017	SANTOSH SETHY-MP	M/S.C.R.SAHU P.K.MISHRA
71	1157/2021 CRLA/642/2021	NIRANJAN SAHU-MP	PARTHA SARATHI NAYAK
72	1158/2021 CRLA/642/2021	NIRANJAN SAHU-MP	PARTHA SARATHI NAYAK
73	1159/2021 CRLA/642/2021	NIRANJAN SAHU-MP	PARTHA SARATHI NAYAK
74	1160/2021 CRLA/603/2014	KABU@SUSANTA@PRASANT-MP	MR. S.PRADHAN, M/S.P.K.PALAI,B.S.DAS,D.MARANDI
75	1161/2021 CRLA/646/2019	MUNA@PRATAP BARIK-MP	M/S.SANJAY KUMAR DAS 2
76	1162/2021 CRLA/147/2020	JAGILI @ SUSHANTA SETHY-MP	PRATYUSHA NAIDU
77	1163/2021 CRLA/52/2018	SUNIL@N.CHIRANJIBI RAO-MP	M/S.AMAR KUMAR MOHANTY
78	1164/2021 CRLA/446/2019	NANDA RAM@KARAN-MP	SAMVIT MOHANTY
79	1165/2021 CRLA/645/2021	KAILASH KUMAR MISHRA-MP	BIJAYA KUMAR RAGADA
80	1166/2021 CRLA/645/2021	KAILASH KUMAR MISHRA-MP	BIJAYA KUMAR RAGADA
81	1177/2021 BLAPL/10216/2021	TIMOTHY KUMAR NAYAK-MP	SHANTI PRAKASH MOHANTY
82	1178/2021 BLAPL/1052/2021	BAIDA BAG-MP	J.N.PANDA
83	1179/2021 BLAPL/4071/2021	DHIREN SWAIN-MP	GAUTAM DAS
84	1180/2021 BLAPL/4070/2021	DHIREN SWAIN-MP	GOUTAM DAS
85	1181/2021 BLAPL/6091/2021	MAHIPAL SINGH-MP	SMRUTI RANJAN MOHAPATRA
86	1350/2021 ABLAPL/12590/2021	SATYABRATA SAHOO@ PRIYABRATA SAHOO-MP	BISWA PRAKASH DHAL
87	1351/2021 ABLAPL/13189/2021	SNEHASIS SANYAL-MP	S.D.DAS
88	1352/2021 ABLAPL/8884/2019	ABHAYA KUMAR DAS-MP	
89	1353/2021	BIBHUTI BHUSAN BEHERA-MP	SATYAJIT MUKHERJEE

90	ABLAPL/6666/2020 1354/2021	RUKMANI PODH-MP	
91	ABLAPL/8084/2019 1355/2021	KOTNI BHASKAR RAO @ K.BHASKAR RAO-MP	
92	ABLAPL/17848/2019 1356/2021	BHIMA@BHIMSEN DIHUDI-MP	
93	ABLAPL/12742/2019 1357/2021	DEBENDRA MOHANTY@DEBENDRA KUMAR MOHANTY-MP	PRAVASH CHANDRA JENA
94	ABLAPL/9368/2018 1358/2021	SUSILA SIKHA @ SUSILA TANDI-MP	
95	ABLAPL/10786/2021 1359/2021	PRAHALLAD JENA-MP	KULDEEP MOHANTY
96	ABLAPL/9043/2019 1360/2021	SIKAKA SANI@SANI SIKAK-MP	
97	ABLAPL/15642/2019 1715/2021	SUDHIR KISAN-MP	JAGABANDHU SAHU
98	CRLMC/2241/2021 1716/2021	MRUTYUNJAYA NAYAK-MP	NIRANJAN PANDA
99	CRLMC/2242/2021 1717/2021	PADMINI BEHERA-MP	JUGALA KISHORE PANDA
100	CRLMC/2244/2021 1718/2021	KAKA@KARTIKA DAS-MP	
101	CRLMC/1918/2021 1719/2021	M/S.G.T. RAMA RAO-MP	M/S.MANORANJAN MISHRA
102	CRLMC/2423/2019 1720/2021	DEEPAK KUMAR GOUD-MP	SATYA RANJAN MULIA
103	CRLMC/795/2020 1721/2021	ANANDA CHANDRA BEHERA-MP	RAMDAS ACHARY
104	CRLMC/2246/2021 1722/2021	BULU@CHANDRAKANTA SAMANTARAY-MP	
105	CRLMC/1592/2021 1723/2021	GOPABANDHU ROUT @ GANESH-MP	SANATAN DAS
106	CRLMC/2247/2021 1724/2021	SRIKRUSHNA KHATUA-MP	MANAS CHAND
107	CRLMC/2249/2021 1725/2021	RATIKANTA DAKUA-MP	SUSANTA KUMAR TRIPATHY
108	CRLMC/2250/2021 1726/2021	BISWA RANJAN TRIPATHY-MP	P.K.RATH
109	CRLMC/2252/2021 1727/2021	KAMALA ROUT-MP	
110	CRLMC/1174/2021 1728/2021	RANJIT KUMAR PRADHAN-MP	ANIRUDHA DAS
111	CRLMC/2253/2021 1729/2021	SWAGATIKA SAHANI-MP	ANIRUDHA DAS
112	CRLMC/2254/2021 1730/2021	SANJAY DATTA SUNA-MP	LALATENDU JENA
113	CRLMC/2255/2021 1731/2021	SISHIR MANGARAJ-MP	SANTOSH KUMAR SAMANTARAY
114	CRLMC/2256/2021 1732/2021	SUNI PRASAD RATH-MP	SAMIR KUMAR MISHRA
115	CRLMC/2257/2021 1733/2021	JITENDRA MAJHI-MP	RAGHUNATH DAS MOHAPATRA
116	CRLMC/2258/2021 1734/2021	SUBASH PRADHAN-MP	NILAKANTHA DAS
117	CRLMC/2259/2021 1735/2021	BIRENDRA BHUE @ RANA-MP	KOUSIK ANANDA GURU
118	CRLMC/2260/2021 1736/2021	TRILOCHAN BISWAL-MP	BINAYA KUMAR MOHANTY
119	CRLMC/1093/2021 1737/2021	DHARMENDRA MRUDANGIA @ MRUDANGA-MP	SIDHARTH PRASAD DAS
120	CRLMC/2266/2021 1738/2021	DIGAMBAR NAIK-MP	ANWAR HUSSEN
	CRLMC/2269/2021		

121	2170/2021 WA/891/2021	STATE OF ODISHA-MP	PRABHU PRASAD MOHANTY
122	2171/2021 WA/880/2021	BIRAJ MOHAN MOHANTY-MP	DEVASHIS PANDA
123	2172/2021 WA/880/2021	BIRAJ MOHAN MOHANTY-MP	DEVASHIS PANDA
124	2174/2021 WA/810/2021	STATE OF ODISHA-MP	SANDEEP PARIDA(SR.S.C)(S AND ME)
125	2175/2021 WA/896/2021	STATE OF ODISHA-MP	TARUN PATNAIK
126	2176/2021 WA/896/2021	STATE OF ODISHA-MP	TARUN PATNAIK
127	2177/2021 WA/896/2021	STATE OF ODISHA-MP	TARUN PATNAIK
128	2178/2021 WA/897/2021	STATE OF ODISHA-MP	TARUN PATNAIK
129	2179/2021 WA/897/2021	STATE OF ODISHA-MP	TARUN PATNAIK
130	2180/2021 WA/897/2021	STATE OF ODISHA-MP	TARUN PATNAIK
131	2181/2021 WA/898/2021	STATE OF ODISHA-MP	TARUN PATNAIK
132	2182/2021 WA/898/2021	STATE OF ODISHA-MP	TARUN PATNAIK
133	2183/2021 WA/898/2021	STATE OF ODISHA-MP	TARUN PATNAIK
134	2184/2021 WA/899/2021	STATE OF ODISHA-MP	TARUN PATNAIK
135	2185/2021 WA/899/2021	STATE OF ODISHA-MP	TARUN PATNAIK
136	2186/2021 WA/89/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
137	2187/2021 WA/900/2021	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA, BHUBANESHWAR	ESWAR PANDAN DAS, A.S.C.
138	2188/2021 WA/900/2021	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA, BHUBANESHWAR	ESWAR PANDAN DAS, A.S.C.
139	2189/2021 WA/900/2021	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA, BHUBANESHWAR	ESWAR PANDAN DAS, A.S.C.
140	2582/2021 WPC(OAC)/4231/2010	SANDHYA SARDAR-MP	M/S SIDHESWAR MALLIK
141	2583/2021 WPC(OAC)/4232/2010	LALIT MOHAN NAYAK-MP	M/S D.K MOHAPATRA
142	2584/2021 WPC(OAC)/4232/2010	LALIT MOHAN NAYAK-MP	M/S D.K MOHAPATRA
143	2585/2021 WPC(OAC)/3901/2010	KARUNAMAYEE TAKRI-MP	M/S PRASENJIT SINHA
144	2586/2021 WPC(OAC)/2121/2009	DR.OMKAR MOHAPATRA-MP	SAMEER KUMAR DAS
145	2587/2021 WPC(OAC)/2556/2010	LAXMIKANTA PANDA-MP	M/S D. MISHRA
146	2588/2021 WPC(OAC)/2471/2001	PARESWAR MAJHI-MP	M/S BISWA MOHAN PATNAIK
147	2589/2021 WPC(OAC)/1016/2002	SARATA CHANDRA NANDA-MP	
148	2590/2021 WPC(OAC)/4306/2010	SUDHIR CHANDRA PATRA-MP	M/S PRASANTA KUMAR BHUYAN
149	2591/2021 WPC(OAC)/922/2010	BIJAYA KUMAR SAHU-MP	
150	2592/2021 WPC(OAC)/343/2010	NIRANJAN DAS-MP	M/S A.SWAIN
151	2593/2021 WPC(OAC)/2931/2010	DEBENDRANATH BHOI-MP	M/S BANOJA KUMAR PATNAIK
152	2594/2021	BIPRA CHARAN BEHERA-MP	M/S RANJIT MOHANTY

153	WPC(OAC)/1454/2010 2595/2021	NALINI KANTA SWAIN-MP	S.N. SHARMA
154	WPC(OAC)/451/2010 2596/2021	BIPRA CHARAN BEHERA-MP	M/S RANJIT MOHANTY
155	WPC(OAC)/1454/2010 2597/2021	NALINI KANTA SWAIN-MP	S.N. SHARMA
156	WPC(OAC)/451/2010 2598/2021	SHANTI SINHA-MP	M/S BUDHADEV ROUTRAY
157	WPC(OAC)/1598/2001 2599/2021	BIJAYA KUMAR MISHRA-MP	
158	WPC(OAC)/980/2010 2600/2021	PRASANT KUMAR GOCHHAYAT-MP	M/S BANOJA KUMAR PATTNAIK
159	WPC(OAC)/2932/2010 2601/2021	MADHUSUDAN SAMAL-MP	
160	WPC(OAC)/903/2010 2602/2021	RAJENDRA KUMAR BARIK-MP	M/S P.R.SUTAR
161	WPC(OAC)/3723/2010 2603/2021	PHULA PRADHAN-MP	
162	WPC(OAC)/1491/2009 2604/2021	PHULA PRADHAN-MP	
163	WPC(OAC)/1491/2009 2605/2021	GOPINATH GIRI-MP	M/S SHASHI BHUSAN JENA
164	WPC(OAC)/3700/2010 2606/2021	BIRANCHI KUMAR MAJHI-MP	M/S MANOJ KUMAR KHUNTIA
165	WPC(OAC)/2936/2010 2607/2021	GANESWAR NAYAK-MP	BISWA BEHARI MOHANTY
166	WPC(OAC)/1042/2015 2608/2021	KEDARESWARA MISHRA-MP	M/S SANJEEV UDGATA
167	WPC(OAC)/2944/2010 2609/2021	SARAT KUMAR MANGARAJ-MP	
168	WPC(OAC)/3694/2010 2610/2021	SARAT KUMAR MANGARAJ-MP	
169	WPC(OAC)/3694/2010 2611/2021	MANGALA CHARAN BEHERA-MP	M/S SHASHI BHUSAN JENA
170	WPC(OAC)/3703/2010 2612/2021	BIJAYA KUMAR DAS-MP	M/S BANOJA KUMAR PATTNAIK
171	WPC(OAC)/2958/2010 2613/2021	RATNAKAR OJHA-MP	M/S SHASHI BHUSAN JENA
172	WPC(OAC)/3707/2010 2614/2021	ABHAYA KUMAR BEHERA-MP	M/S BANOJA KUMAR PATTNAIK
173	WPC(OAC)/2959/2010 2615/2021	SATYANARAYAN MAJHI-MP	M/S P.K. KHUNTIA
174	WPC(OAC)/768/2010 2616/2021	JYOSTANA PARIDA-MP	SAROJ KUMAR MOHANTY
175	WPC(OAC)/343/2001 2617/2021	JYOSTANA PARIDA-MP	SAROJ KUMAR MOHANTY
176	WPC(OAC)/343/2001 2618/2021	DHIREN KUMAR MOHANTY-MP	M/S S.B JENA
177	WPC(OAC)/2286/2001 2619/2021	KESHABA CHANDRA SWAIN-MP	
178	WPC(OAC)/293/2001 2620/2021	BENUDHAR SAHU-MP	
179	WPC(OAC)/4012/2010 2621/2021	R.MOHAN-MP	
180	WPC(OAC)/2283/2010 16618/2021	SHIVA CEMENT LTD.-MP	LALITENDU MISHRA
181	WP(C)/35820/2021 16619/2021	SHIVOM MINERALS LTD.-MP	LALITENDU MISHRA
182	WP(C)/35821/2021 16620/2021	PRAFULLA KUMAR ROUT-MP	NIRANJAN SINGH 1
183	WP(C)/35822/2021 16621/2021	JITENDRA KUMAR JENA-MP	NIRANJAN SINGH (1)
	WP(C)/35823/2021		



184	16622/2021 WP(C)/26500/2021	M/S.MAA KALIKA BHANDAR-MP	SOUMYA MISHRA
185	16623/2021 WP(C)/27775/2021	M/S DWARIKAMAYEE BHANDAR-MP	SOUMYA MISHRA
186	16624/2021 WP(C)/33610/2021	M/S.BIKASH-MP	PRASANTA KUMAR JENA
187	16625/2021 WP(C)/35833/2021	MANGALSAI BHATRA-MP	TRILOCHAN NANDA
188	16626/2021 WP(C)/35834/2021	RAMAKANTA BHAL-MP	JAYAKRISHNA MOHAPATRA
189	16627/2021 WP(C)/35835/2021	BINAYAK SWAIN-MP	SHIVSANKAR MOHANTY
190	16628/2021 WP(C)/35837/2021	ORISSA PRIVATE ENGINEERING COLLEGE ASSOCIATIONS, CUTTACK-MP	SURITAKANTA PADHI
191	16629/2021 WP(C)/8912/2017	KAILASH CHANDRA NAYAK-MP	M/S.GOPAL KRISHNA MOHANTY
192	16630/2021 WP(C)/35841/2021	SMITA PARIDA-MP	NIRMAL RANJAN ROUSTRAY
193	16631/2021 WP(C)/35842/2021	M/S BHARAT SECURITY SERVICE-MP	PARTYUSH RANJAN PATTNAIK
194	16632/2021 WP(C)/35843/2021	RUDRA MOHAN NANDA-MP	SACHIDANANDA SAHOO
195	16633/2021 WP(C)/24499/2020	VEDANTA LTD.-MP	PRASHANTA KUMAR NAYAK
196	16634/2021 WP(C)/33278/2020	VEDANTA LTD.-MP	PRASHANTA KUMAR NAYAK
197	16635/2021 WP(C)/35848/2021	BHAGYALAXMI KANDI-MP	ARJUNA CHARAN BEHERA
198	16636/2021 WP(C)/35849/2021	MAA SANTOSHI MAHILA SWAYAM SAHAYEKA GOSTHDI, Bhubaneswar-MP	DAYANANDA MOHAPATRA
199	16637/2021 WP(C)/27794/2021	BRUNDABAN DAS-MP	
200	16638/2021 WP(C)/35850/2021	SAROJ KUMAR MALIK-MP	MANOJ KUMAR MISHRA
201	16639/2021 WP(C)/35853/2021	BANAMALI PANDA-MP	MANAS KUMAR CHAND
202	16640/2021 WP(C)/34369/2021	SANJUKTA PATTANAIAK-MP	NIRANJAN NAYAK
203	16641/2021 WP(C)/14516/2013	SARAT KU.SAHOO-MP	MR.DIGAMBARA MISHRA
204	16642/2021 WP(C)/35855/2021	SANJAY PRATAP-MP	SARADA PRASANNA SARANGI
205	16643/2021 WP(C)/35856/2021	NIRAKAR BEHERA-MP	DAYANANDA MOHAPATRA
206	16644/2021 WP(C)/34080/2021	LOLENCIA BECK-MP	
207	16645/2021 WP(C)/35856/2021	NIRAKAR BEHERA-MP	DAYANANDA MOHAPATRA
208	16646/2021 WP(C)/35857/2021	SANJAY PRATAP-MP	SARADA PRASANNA SARANGI
209	16647/2021 WP(C)/29408/2021	SANGRAM KESHARI MOHAPATRA-MP	
210	16648/2021 WP(C)/35859/2021	SDO NO.II,TPWODL,SAMBALPUR-MP	PRASANTA KUMAR TRIPATHY
211	16649/2021 WP(C)/35860/2021	ARUN KUMAR SINGH-MP	NALINI KANTA DASH
212	16650/2021 WP(C)/35862/2021	BASANTA KUMAR ROUT-MP	AJIT CHANDRA MOHAPATRA
213	16651/2021 WP(C)/12031/2021	BIRAJ MOHAN MOHANTY-MP	DEVASHIS PANDA
214	16652/2021 WP(C)/35863/2021	GYANA RANJAN JENA-MP	SOUBHAGYA KUMAR DASH
215	16653/2021	SWAGATIKA SAHANI-MP	B.SATAPATHY

216	WP(C)/35864/2021 16654/2021	GAJENDRA DAS-MP	SATYABRATA SENAPATI
217	WP(C)/35866/2021 16655/2021	SUNITA DATTA-MP	B.SATAPATHY
218	WP(C)/35865/2021 16656/2021	SUBASINI DAS-MP	B.SATAPATHY
219	WP(C)/35867/2021 16657/2021	SUJIT KUMAR MOHANTY-MP	B.SATAPATHY
220	WP(C)/35868/2021 16658/2021	DEBASIS SENAPATI-MP	B.SATAPATHY
221	WP(C)/35869/2021 16659/2021	PUNYATOYA CHAKRA-MP	B.SATAPATHY
222	WP(C)/35870/2021 16660/2021	GOPAL KRUSHNA MOHANTY-MP	B.SATAPATHY
223	WP(C)/35871/2021 16661/2021	SURESH CHANDRA PRADHAN-MP	SHASHIBHUSAN BISWAL
224	WP(C)/35872/2021 16662/2021	ARATATRAN JENA-MP	B.SATAPATHY
225	WP(C)/35873/2021 16663/2021	ANUPAMA MISHRA-MP	BHABANI SANKAR TRIPATHY 1
226	WP(C)/35875/2021 16664/2021	BHAGIRATHI BARIK-MP	KARUNAKAR RATH
227	WP(C)/35876/2021 16665/2021	BHAGIRATHI BARIK-MP	KARUNAKAR RATH
228	WP(C)/35876/2021 16666/2021	NASIRUDDIN KHAN-MP	DEBENDRA NARAYAN PATTANAİK
229	WP(C)/35877/2021 16667/2021	BANITA SWAIN @ PATTANAİK-MP	B.B.CHAMPATIRAY
230	WP(C)/15216/2021 16668/2021	BULU NAYAK-MP	DR.SIMANCHALLA RANJIT
231	WP(C)/35881/2021 16669/2021	BANITA SWAIN @ PATTANAİK-MP	NIRANJAN LENKA
232	WP(C)/15216/2021 16670/2021	HARIHAR GIRI-MP	NIRANJAN LENKA
233	WP(C)/34437/2021 16671/2021	ANIYA KUMAR BARAL-MP	B.D.SATAPATHY
234	WP(C)/35463/2021 16672/2021	SANTOSH KUMAR MISHRA-MP	JYOTIRMAY GUPTA
235	WP(C)/35893/2021 16673/2021	BHAGABAN MOHANTY-MP	M/S.KALPATARU KHUNTIA
236	WP(C)/20700/2016 16674/2021	NURAMA PRADHAN-MP	TRILOCHAN BARIK
237	WP(C)/35895/2021 16675/2021	LIPSA SHREE NATH-MP	SAILESH NARAYAN BISWAL
238	WP(C)/35900/2021 16676/2021	M/S SOLAR AIR PRODUCTS PVT. LTD.-MP	NALINI KANTA SAHOO
239	WP(C)/35902/2021 16680/2021	PRADEEP KUMAR BISHI-MP	AVIJIT PATNAİK
240	WP(C)/35913/2021 16681/2021	MANOJ KUMAR TRIPATHY-MP	ASHOK PATTANAİK
241	WP(C)/35914/2021 16682/2021	KAMALA KANTA DAS-MP	ASHOK DAS
242	WP(C)/35004/2020 16683/2021	ASISH KUMAR PANIGRAHI-MP	DINESH KUMAR PANDA
243	WP(C)/35916/2021 16684/2021	DINESH KUMAR BEHERA-MP	NIRANJAN LENKA
244	WP(C)/35921/2021 16685/2021	BABITA PRADHAN-MP	BIJAYA KUMAR BEHERA
245	WP(C)/28394/2021 16686/2021	KAMALA KANTA DAS-MP	ASHOK DAS
246	WP(C)/35004/2020 16687/2021	SAMIR PRASAD DAS-MP	PRASANNA KUMAR PARHI
	WP(C)/35923/2021		

247	16689/2021 WP(C)/35705/2021	SULOCHANA SETHY @ SETHI-MP	SUVASHISH PATTANAIAK
248	16690/2021 WP(C)/35926/2021	JINDAL RESOURCES PVT. LTD.,SUNDARGARH-MP	JAGAMOHAN PATTANAIAK
249	16691/2021 WP(C)/35927/2021	MANTYENA PADMAJA-MP	PRADIPTA KUMAR MOHANTY
250	16692/2021 WP(C)/17802/2021	SIMANCHAL DASH-MP	
251	16693/2021 WP(C)/35928/2021	KALLOLA KRUSHNA DAS-MP	RAMANATH ACHARYA
252	16694/2021 WP(C)/35936/2021	RASMI RANJAN PATRA-MP	PRASANTA KUMAR NAYAK
253	16695/2021 WP(C)/35918/2021	BUDHIMANTA SAHOO-MP	KUNAL KUMAR SWAIN
254	16696/2021 WP(C)/35940/2021	RAJU NAYAK-MP	BIRAJA PRASANNA SATAPATHY
255	16697/2021 WP(C)/35941/2021	SULACHANA BAITHA-MP	BIRAJA PRASANNA SATAPATHY
256	16698/2021 WP(C)/35944/2021	BHASKAR ROUT-MP	PRASANTA KUMAR SATAPATHY
257	16699/2021 WP(C)/35945/2021	RAMESH PANDEY-MP	SUBHENDU KUMAR NAYAK
258	16700/2021 WP(C)/35948/2021	BISHNU BISOYI-MP	AVIJIT PATNAIK
259	16701/2021 WP(C)/35950/2021	DURJYODHAN JENA-MP	AVIJIT PATNAIK
260	16702/2021 WP(C)/1181/2019	SARAT JENA-MP	
261	16703/2021 WP(C)/35970/2021	PRASAN KUMAR SAHOO-MP	BIJAYA KUMAR BEHERA
262	16704/2021 WP(C)/35975/2021	RABINDRA KUMAR MOHANTY-MP	DAYANIDHI MOHANTY
263	16705/2021 WP(C)/14079/2017	CHIEF COMMISSIONER-MP	M/S.BIMBISAR DASH
264	16706/2021 WP(C)/34690/2021	ASHOK KU PANDA-MP	TARANIKANTA BISWAL
265	16707/2021 WP(C)/34689/2021	MANAS KUMAR BEHERA-MP	TARANIKANTA BISWAL
266	16708/2021 WP(C)/21655/2020	SUSHANTA SHEKHAR DAS-MP	AMITAV DAS
267	16709/2021 WP(C)/28960/2021	M/S UTKAL AMRIT (JV)-MP	
268	16710/2021 WP(C)/6554/2004	SARAT CH.PARIDA-MP	SATYABADI MANTRI
269	16711/2021 WP(C)/35819/2021	DR. ANIL KUMAR SAHOO-MP	KAILASH CHANDRA KAR
270	16712/2021 WP(C)/36001/2021	M/S CARE SECURITY AND ALLIED SERVICES,BBSR-MP	JATINDRA KUMAR MOHAPATRA
271	16713/2021 WP(C)/36002/2021	SHAIK ABDULLAH-MP	KEDAR KUMAR DASH
272	16714/2021 WP(C)/36003/2021	E.E.(ELECTRICAL),TPCODL,ATHAGARH-MP	SURESH CHANDRA DASH
273	16715/2021 WP(C)/36004/2021	PABITRA MOHAN PATEL-MP	TARANI KANTA BISWAL
274	16716/2021 WP(C)/36005/2021	M/S CARE SECURITY AND ALLIED SERVICES,BBSR-MP	JATINDRA KUMAR MOHAPATRA
275	16717/2021 WP(C)/36010/2021	BIRANCHI NARAYAN MOHANTY-MP	BASUDEV PUJARI
276	16718/2021 WP(C)/36014/2021	NARAYAN MOHANTY-MP	T.PANIGRAHI
277	16719/2021 WP(C)/30844/2021	HARENDRA KUMAR MAITY-MP	RANJIT MOHANTY
278	16720/2021	TAPAN KUMAR PAL-MP	

279	WP(C)/16358/2021 16721/2021	DAYA SANKAR RAM-MP	BHUBAN MOHAN BHUYAN
280	WP(C)/14912/2020 16722/2021	K.NARAYAN MURTY-MP	SADASIVA PATRA
281	WP(C)/33887/2021 16723/2021	M/S.S.R.ENGINEERING-MP	M/S.G.S.NAMTOAR
282	WP(C)/6852/2020 16724/2021	M/S.S.R.ENGINEERING-MP	M/S.G.S.NAMTOAR
283	WP(C)/6852/2020 16725/2021	JAGABANDHU PATRA-MP	PRAMOD KUMAR MISHRA
284	WP(C)/36032/2021 16726/2021	RAM PRASAD PATNAIK-MP	SOHAN MISHRA
285	WP(C)/10113/2020 16727/2021	RAM PRASAD PATNAIK-MP	SOHAN MISHRA
286	WP(C)/10113/2020 16729/2021	RAJENDRA KUMAR SWAIN-MP	PRITAM KUMAR MOHANTY
287	WP(C)/36034/2021 16730/2021	SANDIP KUMAR SAHOO-MP	
288	WP(C)/7108/2021 16731/2021	HAL EMPLOYEES ASSOCIATION-MP	R.R.MOHANTY
289	WP(C)/36050/2021 16732/2021	M/S. PARADEEP PHOSPHATES LTD-MP	DURGA PRASAD NANDA
	WP(C)/36051/2021		